



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 PIL/80/2020	AMRI KARBI DEVELOPMENT SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M SARANIA MR. A I KATHAR MR H MEDHI MS. I KEITZAR	GA, ASSAM MS. N BORDOLOI, SC, REVENUE DEPTT. ASSAM ASSTT.S.G.I. SC, G M D A
- FOR ORDERS -			
2 Cont.Cas(C)/142/2024	SALAM UDDIN KHAN Versus THE CHIEF GENERAL MANAGER (HRA) AND ANR.	MR. R P SARMAH MS. T SOM MR. P TELI	
3 Cont.Cas(C)/184/2024	BHUPENDRA SINHA AND 3 ORS. Versus Dr. RAVI KOTA AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	MR. D NATH(R-2) MS. N BARMAN(R-2) O ASSUMI(R-2)
4 Cont.Cas(C)/202/2024	NAZRUL ISLAM AND 2 ORS Versus J.B. EKKA	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. K KONWAR MS. N BORAH
5 Cont.Cas(C)/242/2024	MD. ARJU ALI Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR. M A SHEIKH K U AHMED MS P SARMA	MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4) R M BAROOAH(R-4)
6 WA/363/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR B SHARMA MR S SHARMA	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH MR H GUPTA FOR CAVEATOR SC, I O C
7 I.A.(Civil)/3155/2024 in WA/8318/2024	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR V KUMAR (R-1)
WITH WA/8318/2024 (Filing Number)	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY	
8 I.A.(Civil)/658/2025 in C.Ex.App./11259/2024	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus MS HINDUSTAN UNILEVER LTD	DR. B N GOGOI	DR. ASHOK SARAF MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA

	WITH C.Ex.App./11259/2024 (Filing Number)	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX Versus MS HINDUSTAN UNILEVER LIMITED	DR BIBEKA NANDA GOGOI	
9	WP(C)/835/2025	THE UNION OF INDIA AND 3 ORS. Versus NO. 14513258 X EX-NK DHARANI GOHAIN	MR. R K D CHOUDHURY	
10	I.A.(Civil)/842/2025 in C.Ex.App./13916/2023	PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S NUMAL SAIKIA	MR. S C KEYAL	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA
	WITH C.Ex.App./13916/2023 (Filing Number)	PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TEX AND CUSTOMS Versus MS NUMAL SAIKIA A	MR. S C KEYAL	
11	I.A.(Civil)/918/2025 in WA/248/2024	MANUJ PAIT AND ORS Versus THE UNION OF INDIA AND ANR	MR D SAIKIA MR. G C GAUR	MR H GUPTA DY.S.G.I.
	WITH WA/248/2024	THE UNION OF INDIA AND ORS. Versus MANUJ PAIT AND 152 ORS.	MR. H GUPTA	MR K K MAHANTA (Sr. Advocate) (R-7,12,13,25 ,28,17,50,53,39, 91,92,99,100,108, 49,118,109,127,124,122, 77,111,150,147,145,) GA, ASSAM MR J C GAUR (r-1,6,20,21,55, 66,68,72,89,93,117,140, 142,144,22,55,96,71) MR. N DAS, GA, ASSAM (R- 151,152,153) MR. K M MAHANTA MR. K M MAHANTA MS N BEGUM (R-7,12,13,25,28,17, 50,53,39,91,92,99, 100,108,49,118,109,127, 124,122,77,111,150,147,145,) MR D SAIKIA (r-1,6,20,21,55,66, 68,72,89,93,117,140, 142,144,22,55,96,71) MR S GAUTAM (R-7,12,13,25,28, 17,50,53,39,91,92, 99,100,108,49,118,109, 127,124,122,77,111,150,147,145,) GA, ASSAM MR S BORTHAKUR
12	I.A.(Civil)/979/2025 IN WA/371/2022 (D/O) in WA/59/2025	CHANDRAMA KALITA Versus RINA DAS AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM MR S BORTHAKUR
	WITH WA/59/2025	RINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR H DAS(R-6) D BARUAH (R-6)
13	I.A.(Civil)/1331/2025 in WA/3592/2025	THE STATE OF ASSAM Versus IKBAL HUSSAIN LASKAR	MR. J HANDIQUE	
	WITH WA/3592/2025 (Filing Number)	THE STATE OF ASSAM Versus IKBAL HUSSAIN LASKAR	JOGEN HANDIQUE	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
14	WA/118/2025	DIMPI BORAH Versus SURUJ GOGOI AND 4 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM MR. H KAKATI	MS. S KANUNGOE(R-1) MS. J CHETTRY (R-1)
15	WA/142/2025 CAVT. NO.034520/25,N	THE STATE OF ASSAM AND 5 ORS. Versus BINOY BIKASH BORA AND 2 ORS	MS U DAS ADDL. SR. GA, ASSAM	MS. RUKMINI BARUA MS. PADMINI BARUA FOR CAVEATOR

16	WA/143/2025	C LALTLEIPUII Versus THE STATE OF MIZORAM	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	
17	WA/144/2025	SMT LALHRUAITLUANGI AND 33 ORS Versus THE STATE OF MIZORAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	GA, MIZORAM
18	WP(C)/2181/2025 FIXED	DILIP KUMAR MEDHI Versus THE BHARAT SANCHAR NIGAM LIMITED AND ORS	MR H K DAS MS D MAHANTA MR N K SARMA	SC, BSNL
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
19	WP(C)/2205/2025 FIXED	UJJIVAN SMALL FINANCE BANK LTD Versus THE STATE OF ASSAM AND ORS	MS S YASMIN MR. M SHARMA	GA, ASSAM SC. REVENUE
20	WP(C)/2217/2025	BETTER POWER SERVICES PVT. LTD. AND ANR Versus THE GAUHATI HIGH COURT AND 3 ORS	MR Z MUKIT MR. A SATTAR MR. WASIM HOQUE MR. S K SINGH	SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
21	WA/28/2025	HITESH DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR C GOSWAMI	SC, AG S KONWAR, SC, PANCHAYAT & RURAL DEVELOPMENT DEPTT. SC, FINANCE DEPTT.
22	WA/102/2025	BHARAT KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS A MAJUMDER MR S PAUL	SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
23	WP(C)/6340/2023 WITH LCR	UNION OF INDIA AND 5 ORS. Versus SRI RAHIM UDDIN BARBHUIYA	MR. B CHAKRAVARTY SC, C.G.C.	DR G J SHARMA MR S NATH
24	WITH WP(C)/4749/2024	UNION OF INDIA AND 5 ORS. Versus ASHIM BISWAS	MR. B CHAKRAVARTY	MR S NATH MS R MEDHI
25	WP(C)/4821/2024	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	MR. R K D CHOUDHURY DY.S.G.I.
HEARING				
26	C.Ex.App./4/2019	M/S BORBAM TEA ESTATE Versus THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
27	WITH C.Ex.App./5/2019	M/S AMGOORIE TEA ESTATE Versus THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
28	WITH C.Ex.App./6/2019	M/S BOISAHABI TEA ESTATE Versus THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
29	ITA/11/2022 WITH LCR	THE COMMISSIONER OF INCOME TAX AND ANR. Versus M/S SUNRISE BISCUIT CO. PRIVATE LTD.	MR H GUPTA	MR. S C KEYAL MR. H. BURAGOHAIN MS A DEVI MS. H BORAH

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 30th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2070/2025 FIXED	PULAKESH GOGOI Versus THE STATE OF ASSAM AND ORS	MR A KHANIKAR MR. M GOGOI	GA, ASSAM SC, SEC. EDU.
2 WP(C)/2072/2025 FIXED	MURSHIDA YEASMIN LASKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
3 WP(C)/2180/2025 FIXED	ALL ASSAM QOUMI ISLAMIC MODERN MADRASSA TEACHER ASSOCIATION Versus THE UNION OF INDIA AND ORS	MR. A R BHUYAN MR S ABDULLAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
4 WP(C)/2185/2025	MONAJ KR BORO AND ORS Versus THE STATE OF ASSAM AND ORS	MR. Y S MANNAN MS R BEGAM	SC, ELEM. EDU GA, ASSAM SC, BTC
5 WP(C)/2211/2025	JAKIR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. K MIRA MR. H A TALUKDAR	SC, ELEM. EDU SC, FINANCE
6 WP(C)/2212/2025	ZINNATUN NEHAR Versus THE STATE OF ASSAM AND 5 OTHERS	MR. Z HAMMAD R DAS	SC, ELEM. EDU GA, ASSAM SC, SSA
7 WP(C)/2214/2025	PRODIP KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
8 WP(C)/2230/2025	SRI DIPAK KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU.
9 WP(C)/2237/2025	LEELA TERANGPI Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	SC, HIGHER EDU SC, K A A C
10 WP(C)/2248/2025	SADHANA CHAUDHARI Versus THE UNION OF INDIA AND 7 ORS	MR. D GOGOI MR. R BORA	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, NVS
11 WP(C)/2249/2025	AZIZAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE

ORDER (STAY VACATING)

12	I.A.(Civil)/1247/2025 IN WP(C)/3998/2023 (D/O) in WP(C)/4669/2024 WITH WP(C)/4669/2024 WITH I.A.(Civil)/500/2025 in WP(C)/4669/2024	THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS Versus SRI DIPAK DAS DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY AND 2 ORS DIPAK DAS Versus THE INDIRA GANDHI NATIONAL OPEN UNIVERSITY	MR. P P DUTTA MS P SARMA MS. P P DAS MR. N BARUAH MR. R J DAS MRS S SAIKIA MR. N BARUAH MRS S SAIKIA	MR. R J DAS MR. P P DUTTA (R-1,2,3) MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3) MR. P P DUTTA MS P SARMA (R-1,2,3) MS. P P DAS (R-1,2,3)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
13	I.A.(Civil)/1341/2025 in WP(C)/1633/2023 WITH WP(C)/1633/2023	BINA DAS Versus THE STATE OF ASSAM BINA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, ELEM. EDU GA, ASSAM MR. P N SHARMA
<u>ADMISSION</u>				
14	WP(C)/1009/2025 PART-HEARD, FIXED	BRONSON TERANG Versus THE UNION OF INDIA AND 15 ORS.	MR B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, PCB SC, FOREST SC, K A A C
15	WITH WP(C)/1003/2025	KADOM TERANGPI Versus THE UNION OF INDIA	MR B P BORAH MR. U S BORA MR P J DUTTA	GA, ASSAM MRS. R DEVI (C.G.C.) DY.S.G.I. SC, K A A C SC, PCB SC, FOREST
16	WP(C)/427/2018	GOURANGA SAMANTA Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B KALITA MR. A KHANIKAR MR. B K GOGOI MS. S BISWAS SC, EDU
17	WP(C)/999/2022	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
18	WP(C)/4110/2023 B/O	SABINA YEASMIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
19	WP(C)/4467/2023	NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A H M R CHOUDHURY MR. B U LASKAR	SC, ELEM. EDU MR. K MIRA (R-4,5)
20	WP(C)/7141/2023	RAM KRISHNA CH. NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-6) MR. P K DEKA (r-6) MR. P DAIMARY (r-6) MR. R. KARIM (r-6)
21	WP(C)/7617/2023 FIXED	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
22	WP(C)/2600/2024 FIXED	MANMATH CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. R SALOI MR. S BORTHAKUR	SC, ELEM. EDU GA, ASSAM SC, AG SC, BTC

23	WP(C)/3864/2024	MANOJ KUMAR SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE
	WITH			
24	WP(C)/3852/2024	CHAMPALAL SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU SC, FINANCE DEPTT.
25	WP(C)/4138/2024 WP(C) 4328/22 (D/O), B/O	PAHARITA BORUAH KAKOTI AND 41 ORS Versus THE STATE OF ASSAM AND 7 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
26	WP(C)/4126/2024	MADHYA MAJULI PARIJAT H. S. SCHOOL AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, AHSEC SC, SEC. EDU.
	WITH			
27	WP(C)/4140/2024	HASINUR JAMAN AND 28 ORS Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
	WITH			
28	WP(C)/4328/2024	PATAMARI SONARAM HS SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM MR D K ROY SC, SEC. EDU.
	WITH			
29	WP(C)/4549/2024	NAMITA DEBNATH AND 28 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MRS. K DEVI MS S A KHALIFA	SC, AHSEC SC, SEC. EDU.
30	WP(C)/4504/2024 FIXED	NAZMA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 8 ORS	MR M A BARBHUIYA MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (R-6,7) SC, AG MR. N H BARBHUIYA (R-9) MS S DEY(R-6,7) MS. S. DEY(R-9)
31	WP(C)/6213/2024	SANJOY KUMAR TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	MR K BHUYAN(R-5) MR H A AHMED (R-5) MR N ISLAM(R-5) MR D K ROY(R-6,4) MS. J BATHARISA(R-6,4) SC, SEC. EDU.
	WITH			
32	WP(C)/4903/2024	PARBANANDA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	SC, SEC. EDU.
33	WP(C)/6935/2024	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR R ISLAM	SC, HIGHER EDU
34	WP(C)/173/2025 B/O	BOLIN DAIMARI Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
35	WP(C)/356/2025 B/O	RISHI KUMAR UPADHYAYA Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
36	WP(C)/504/2025 B/O	MD. SAFIUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU MR. A. CHALIHA, SC, FINANCE AND TAXATION
37	WP(C)/614/2025 B/O	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	MR. S P CHOUDHURY (SC, NIT SILCHAR), (R2-R6) DY.S.G.I. SC, NIT
	WITH			
	I.A.(Civil)/234/2025 in WP(C)/614/2025	DR NEILH M GAUTAM Versus THE UNION OF INDIA AND 5 ORS.	MR C GOGOI S RABHA	DY.S.G.I. SC, NIT

ORDERS

38	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)
39	Cont.Cas(C)/491/2019 FIXED	ARABINDA KUMAR SARMA AND 23 ORS. Versus MONIMALA PHUKAN BORTHAKUR AND 5 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. S NEWAR MS. M K BROWN	MR. D SAIKIA (R-5) MR. K GOGOI (R-4,5) MR. B GOGOI (R-6) MR P NAYAK (R-6) MR A CHALIHA (R-6) R M BAROOAH(R-6)
40	WP(C)/7477/2022	HOREN CHUTIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MR. H G HAZARIKA	SC, RMSA SC, SEC. EDU. SC, EDU
41	WP(C)/7992/2022	PRANAB PRASAD BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, HEALTH
	WITH I.A.(Civil)/1942/2023 in WP(C)/7992/2022	PRANAB PRASAD BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, BTC SC, C.G.C. SC, HEALTH
42	WITH WP(C)/7958/2022	DIPANKAR SATOLA Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. S K GOGOI(R-7) MISS. A BARUAH (R-7) SC, HEALTH
43	WP(C)/7415/2023	KARIM UDDIN AHMED @ MD KARIM UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. A M S MAZUMDER GK GOGOI	SC, ELEM. EDU SC, SSA
44	WP(C)/277/2024	MD. MUJAHARUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, ELEM. EDU SC, FINANCE
45	Cont.Cas(C)/589/2024	SHAIDUL ISLAM MONDAL Versus SMTI. SURANJAN SENAPATI, ACS AND 2 ORS.	MD H R AHMED MR J I MONDAL MR J ISLAM	MR. M HUSSAIN (R-3) MR. R I MONDAL(R-3) MR A.K. MOLLAH(R-3)
46	Cont.Cas(C)/601/2024 FIXED	SHAJAHAN ALI Versus SMT. SURANJANA SENAPATI	MR. B J GHOSH MD. S ISLAM MS M DAS MR. M DEKA	
47	WP(C)/1028/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S Z B AKLAS	SC, ELEM. EDU GA, ASSAM
48	WP(C)/1390/2024	HARI CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	SC, SEC. EDU.
49	I.A.(Civil)/2382/2024 FIXED in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA AND 50 ORS Versus UNION OF INDIA AND 4 ORS.	G. GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR

	WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA
	WITH I.A.(Civil)/233/2024 in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA Versus UNION OF INDIA AND 4 ORS	G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH	SC, EDU SC, SSA
	WITH I.A.(Civil)/417/2024 in WP(C)/8824/2018	MRS. KARABI BURAGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
	WITH I.A.(Civil)/2412/2024 in WP(C)/8824/2018	SMTI KARABI BORGOHAIN AND 5 ORS Versus UNION OF INDIA AND 3 ORS.	MS M BORAH MS M BORAH MR. B B BORAH MS L BARUAH	DY.S.G.I. SC, EDU SC, SSA
50	WITH WP(C)/1879/2019	BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
51	WITH WP(C)/4246/2019	GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
52	WITH WP(C)/4914/2019	ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
53	WITH WP(C)/5489/2019	KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM
54	WITH WP(C)/5502/2019	LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
55	WITH WP(C)/5522/2019	ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
56	WITH WP(C)/5824/2019	JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
57	WITH WP(C)/5973/2019	MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE
58	WITH WP(C)/6163/2019	GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA

59	WITH WP(C)/6710/2019	MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
60	WITH WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/248/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU
	WITH I.A.(Civil)/2394/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
61	WITH WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/246/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH I.A.(Civil)/2392/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
62	WITH WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/401/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/420/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
	WITH I.A.(Civil)/2411/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/2413/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
63	WITH WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

	WITH I.A.(Civil)/271/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/2603/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU DY.S.G.I. SC, SSA
64	WITH WP(C)/7586/2019	SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
65	WITH WP(C)/7631/2019	ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
66	WITH WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
67	WITH WP(C)/8169/2019	MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
68	WITH WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
	WITH I.A.(Civil)/2396/2024 in WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
69	WITH WP(C)/8923/2019	NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
70	WITH WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
71	WITH WP(C)/1414/2020	PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA
72	WITH WP(C)/1800/2020	MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
73	WITH WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
74	WITH WP(C)/3184/2023	JAGADISH KALITA AND 55 ORS Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA

75	WITH WP(C)/439/2024	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA
76	WP(C)/2404/2024	ABDULLAH MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
77	Cont.Cas(C)/11/2025	HARI CHANDRA SAIKIA Versus MAMATA HOJAI, ACS	MR. R PHUKAN	
78	Cont.Cas(C)/128/2025	SATYENDRA DAS Versus AMARJYOTI BARMAN AND ANR	MR. M DEKA MS. J BATHARISA	
79	I.A.(Civil)/1021/2025 B/O in Cont.Cas(C)/336/2023 WITH Cont.Cas(C)/336/2023	BALICHERRA M E MADRASSA Versus JAYANT NARLIKAR	MR. A H M R CHOUDHURY	SC, ELEM. EDU
80	I.A.(Civil)/1145/2025 in WP(C)/1067/2025 WITH WP(C)/1067/2025	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS MS DEBIKA DEKA Versus THE STATE OF ASSAM AND ORS	MR. A H M R CHOUDHURY MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	MR. D SAIKIA MR. A PHUKAN SC, HIGHER EDU
81	I.A.(Civil)/1274/2025 in WP(C)/4387/2023 WITH WP(C)/4387/2023 CAVT. NO. 05812023,117800005632/023,	MS DEBIKA DEKA Versus THE STATE OF ASSAM AND FOUR ORS ABDUR RASHID AHMED Versus RAHOM ALI AHMED	MR DIGANTA BARUAH MR. P K BORDOLOI MS. P HANDIQUE MR. S K DAS MR A I TALUKDAR	SC, HIGHER EDU MR. K N CHOUDHURY SC, SEC. EDU.
82	I.A.(Civil)/1323/2025 IN WP(C)/1424/2025 (D/O) in WP(C)/1424/2025	RAHOM ALI AHMED Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A ALI MR. Y ALI	MR. D A KAIYUM (FOR CAVEATOR) MR Z HUSSAIN (FOR CAVEATOR) MR. S K DAS (R-6) MR B KAUSHIK (FOR CAVEATOR) MR. C CHAKRAVARTY MR. S HAZARIKA (FOR CAVEATOR) MR. RASHIDUL ISLAM (FOR CAVEATOR) MR D DAS MR A I TALUKDAR (R-6) MS A M DCOSTA (FOR CAVEATOR) B SAHA SC, SEC. EDU. MRS B B AHMED (FOR CAVEATOR)
83	WP(C)/1509/2025 WITH OFFICE NOTE, FIXED	GAGAN DEKA AND ORS Versus THE STATE OF ASSAM AND ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
84	WP(C)/1739/2025 FIXED	SALEHA KHATUN Versus THE STATE OF ASSAM AND 4 ORS NILA KANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA MS. RUKMINI BARUA MS. PADMINI BARUA	SC, ELEM. EDU SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/223/2025	RAMESH SHAH Versus LAKSHYESWAR GOSWAMI AND ANR	MR. M DAS MS. P NEOG MR. A DAS	
2	WP(C)/2210/2025	FARIDUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM
3	WP(C)/2215/2025	SRI BISHNU DAYAL SAHU Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	GA, ASSAM
4	WP(C)/2218/2025	PRAJIB DUTTA Versus UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
5	WP(C)/2245/2025	JOYDEEP GUPTA ANR 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. A GAYAN MR. P K MUNIR	GA, ASSAM SC, APDCL
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/1280/2025 in WP(C)/107/2025	JIIYAU PASA Versus THE STATE OF ASSAM AND 8 OTHERS	MR N BARMAN MS J BARMAN K BORO MS C BURAGOHAIN	SC, BTC SC, PWD SC, FOREST SC, FINANCE
	WITH WP(C)/107/2025	JIIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR N BARMAN MS J BARMAN K BORO MS C BURAGOHAIN	SC, PWD SC, FINANCE SC, FOREST
ADMISSION				
7	WP(C)/3416/2018 FIXED	ROHINI BRAHMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.
8	WP(C)/4314/2018 FIXED	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) Versus STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	MR P NAYAK(R-3,4,5,6) SC, HEALTH
9	WP(C)/851/2023 FIXED	M/S ANAMIKA UDYOG Versus PRINCIPAL SECRETARY GOVT. OF ASSAM AND 24 ORS.	Mukesh Sharma MS. S YASMIN	SC, NHM SC, HEALTH AND F W

10	WP(C)/1330/2023 WITH OFFICE NOTE, FIXED	JYOTIRMOY SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
11	WP(C)/5172/2023 B/O	M/S BARTHAHUR AND COMPANY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
12	WP(C)/5213/2023 B/O	M/S SUNSTEELS (INDIA) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
13	WP(C)/5214/2023 B/O	M/S TRADERS (ASSAM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MS M HAZARIKA MS K LOYA MS. S NEWAR	SC, P H E SC, FINANCE
14	WP(C)/7309/2023	DILIP BOTHRA Versus THE STATE OF ASSAM AND 3 ORS	MS M KURMI MR R ISLAM N CHAKRABARTY S PAUL	SC, P AND R.D. GA, ASSAM SC, ASEC
15	WP(C)/574/2024 FIXED	BIDINTHA KACHARI Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
16	WP(C)/916/2024 FIXED	HARMUJ ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	GA, ASSAM
17	WP(C)/1406/2024 FIXED	LALIT CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
18	WP(C)/3657/2024 FIXED	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
19	WP(C)/4415/2024 FIXED	SARANGA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
20	WP(C)/4712/2024 FIXED	MANOJ KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, SOIL CONSERVATION DEPTT.
21	WP(C)/5772/2024 FIXED	M/S DAKSIN TITAPANI SAMABAI SAMITI LTD AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI	SC, CO OP GA, ASSAM
	WITH I.A.(Civil)/548/2025 in WP(C)/5772/2024	SRI ABDUR RAFIQUE AND 3 ORS Versus DAKSIN TITIPANI SAMABAI SAMITI LTD AND ORS	MR. A A R KARIM	SC, CO OP GA, ASSAM P ADHIKARI
22	WP(C)/6462/2024 FIXED	NARENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
23	WP(C)/6748/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	MR. S ALI SC, TRANSPORT DEPARTMENT, ASSAM
24	WP(C)/381/2025	BINOY BIKASH BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM
25	WP(C)/400/2025	SMTI AMBUJA SINGH Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	GA, ASSAM
26	WP(C)/644/2025 B/O	MATIHAR RAHMAN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR S HOQUE MR. K MOHAMMED	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT

27	WP(C)/1249/2025 B/O	NARAYAN DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B RAHMAN	SC, MISING AUTONOMOUS COUNCIL GA, ASSAM MR. D DOLEY (R-9) MS A DEKA(R-9) SC, FISHERY SC, AFDC
28	WP(C)/1385/2025 FIXED	PRADIP TALUKDAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	GA, ASSAM
29	WP(C)/1615/2025 FIXED	SUDHANG KUMAR BRAHMA Versus THE BODOLAND TERRITORIAL COUNCIL AND ANR	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, BTC
ORDERS				
30	Cont.Cas(C)/346/2021 FIXED	M/S MARUTI QUALITY PRODUCTS PVT LTD (UNIT PVC) Versus NARAYAN DAS AND ANR	MR. J I BORBHUIYA MS F BEGUM MRS. K H CHOUDHURY MR S PAUL	MR. P N GOSWAMI (R-2) MR. L MOHAN MR. R R Gogoi (R-2)
31	WP(C)/6553/2023 B/O	TAJ UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, APDCL SC, FINANCE
32	WP(C)/6869/2023 FIXED	M/S NIRMAL SEEDS PVT LTD Versus THE STATE OF ASSAM AND ANR	MS S CHAKRABORTY	SC CHAR DEVELOPMENT DEPTT MS. G BORA (R-1) MS. M D BORAH SC, AGRI. DEPARTMENT SC, FINANCE
33	WP(C)/213/2024	BANTI SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. P S DEKA MRS P RAI MR H BEZBARUA MR H BEZBARUA MR. S J SARMAH MR. U SARMA K. KALITA	GA, ASSAM MS. M BHATTACHARJEE (R-4) MS M BHARATI (R-4) MS. P DASGUPTA (R-4)
34	WP(C)/635/2024	JAGABANDHU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM MRS. R DEVI (r-5)
35	Cont.Cas(C)/651/2024 FIXED	EASTERN ENVO PROJECT Versus 2) MR. ABHIJIT SARMA	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. D UPAMANYA (R2) MR M BHUYAN (R2)
36	I.A.(Civil)/1326/2025 IN WP(C) 1422/2025 (D/O) in WP(C)/1422/2025	REKHA KALITA AND ORS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
37	WP(C)/1561/2025 FIXED	MD JIYAU PASA Versus THE STATE OF ASSAM	MD S HOQUE	SC, P W D
38	WP(C)/1984/2025 FIXED	SMTI RENU DANGORIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
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7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025

9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
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13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2679/2024 B/O	NO. 05760440Y ARMY (GORKHA RIFLES) PASANG TAMANG Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MR. M R KHANDAKAR MR. A ROHMAN	MR. U K GOSWAMI DY.S.G.I.
2 WP(C)/1180/2025	MRIDUL KR NATH Versus SBI LIFE INSURANCE CO LTD. AND 3 ORS.	MS. T SOM MR H DAS MS. U HAZARIKA	
3 WP(C)/1370/2025	SMTI. BOBITA PEGU Versus THE STATE OF ASSAM AND 2 ORS	MR A ALI MS. M KHATUN	GA, ASSAM SC, HANDLOOM AND TEXTILE
4 WP(C)/1377/2025 FIXED	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
5 WP(C)/1621/2025 FIXED	HIMANGSHU BAISHYA Versus STATE OF ASSAM AND ANR	MR. D P BORAH MR U GHOSH	GA, ASSAM
6 WP(C)/1756/2025 FIXED	MANASH JYOTI DEORI Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA	GA, ASSAM SC, APDCL
7 WP(C)/1843/2025	ISAC RALSUN Versus THE STATE OF ASSAM AND ORS	MS. S CHUTIA MS. P CHUTIA MS. N HUSSAIN	GA, ASSAM SC, N C HILLS
8 WP(C)/1878/2025	JAYANTA DEVA SARMA Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MS. A CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, HANDLOOM AND TEXTILE
9 WP(C)/1961/2025 FIXED	SURAJ CHAUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	DY.S.G.I.
10 WP(C)/2005/2025	CHAITALI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, EXCISE DEPTT.
11 WP(C)/2216/2025	DHAN KUMAR ROY Versus THE STATE OF ASSAM AND 5 ORS	MS A BARUAH	GA, ASSAM SC, AGRICULTURE MARKETING BOARD. SC, FINANCE
12 WP(C)/2227/2025	NIREN BHATTACHARJYA Versus THE STATE OF ASSAM AND 3 OTHERS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	SC, FINANCE AND TAXATION

13	WP(C)/2234/2025	SRI SEUJ SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. T DAS MS A BARUAH MR. H ALI	GA, ASSAM SC, AGRICULTURE MARKETING BOARD. SC, FINANCE
14	WP(C)/2235/2025	FARID SHAH Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH MR M KHAN	GA, ASSAM
15	WP(C)/2243/2025	SUNIL MUCHAHARY Versus THE STATE OF ASSAM	MR H P GUWALA MR. A BORO MS D MAHANTA MS N NEWME	SC, BTC SC, FOREST SC, FINANCE
16	WP(C)/2246/2025	SOVA RANI SAHA @ SHOVARANI SAHA Versus THE UNION OF INDIA AND 4 ORS	MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH MR. MEHUL SHAH MR. A K DAS MS. R DEVI P SHARMA	DY.S.G.I.
ORDER NO STEPS				
17	WP(C)/5334/2021	ASHUTOSH BISWAS Versus THE STATE OF ASSAM AND ORS	MRS. R BORAH	GA, ASSAM MR J K PARAJULI (GA, ASSAM, R-3,4,5,6) MR B GOGOI (SC, GENERAL ADMINISTRATIVE DEPT., R-1,2)
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/1313/2025 in Cont.Cas(C)/369/2020 WITH Cont.Cas(C)/369/2020	DR ARUP JYOTI KARMAKAR Versus LT GEN SUKHDEEP SANGWAN AND ORS ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN MRS. A GAYAN (R 1,2,3)
ADMISSION				
19	WP(C)/7187/2017	SAMIRAN CHAMUAH Versus THE STATE OF ASSAM and ANR	MS.N HAWELIA MS.N GOGOI MS.N MECH MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION
20	WP(C)/286/2018	MIDU BASUMATARY Versus THE UNION OF INDIA	MR. T DEURI MS. S BASUMATARY MR S BAISHYA	MR. S K MEDHI ASSTT.S.G.I.
21	WP(C)/1210/2018	JAGADISH DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR G J SHARMA MS. S NATH	GA, ASSAM SC, P W D
22	WP(C)/1506/2018	CHANDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. P SARMAH MR. S UPADHAY MR. B KUMAR	MR C BARUAH (SC, AG) MR. R BORPUJARI (SC, FINANCE DEPT.) MR. P N GOSWAMI (SC, PHE)
23	WP(C)/1843/2018	FATIK CH. BARMAN AND 24 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. B ISLAM MR. A A R KARIM MR. A DEB	GA, ASSAM MR. J. HANDIQUE, (R-1 & 3) MS. B BHUYAN (SC, BTC) MR. B GOGOI (SC, FINANCE DEPTT.) MS. A .TALUKDAR, (R-6)
24	WP(C)/2260/2018	RANJIMA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	GA, ASSAM SC, HEALTH

25	WP(C)/2383/2018	DIGANTA CHARINGIA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MS. R AKHTAR MR. R BORO MR. C BARUAH	SC, HEALTH SC, FINANCE DEPTT.
26	WP(C)/2838/2018	SMTI. KALPANA BALA DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. S BHARALI MRS. J DUTTA MR. M DAS MR. N K NEOG MS. N SULTANA	MR. D GOGOI (R2-5) ASSTT.S.G.I.
27	WP(C)/2508/2020	RAM KRISHNA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. R MAJUMDAR MR D N BHATTACHARYYA MD S HOQUE MR. M DEKA MS M DAS MS A BORAH MS. J GHOSH MS P DAS MR. F A FAROOQUE MS N.KAZI	GA, ASSAM MR D NATH SC, PWD
28	WP(C)/6553/2021	AHMED NEWAJ CHOUDHURY AND ANR. Versus THE STATE OF ASSAM -23 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	GA, ASSAM SC, REVENUE
29	WP(C)/1274/2023 FIXED	SUMITRA PHOOKAN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME RAJ HAZARIKA MR A J GHOSH MR D NANDI	GA, ASSAM SC, P W D
30	WP(C)/5031/2023 FIXED	BARNALI NATH AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	GA, ASSAM MR. B CHOUDHURY SC, SEC. EDU. SC, SLRC
31	WITH WP(C)/2829/2023	PINKU DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. H. BURAGOHAIN MS A DEVI MR R SINGH MS. H BORAH	MR. B CHOWDHURY SC, SLRC SC, SLRC SC, EDU SC, SEBA SHRI T CHUTIA
32	WITH WP(C)/2831/2023	IPSHITA DUTTA BORUAH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC, SEBA
33	WITH WP(C)/2833/2023	PRANAB KALITA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS A DEVI MR. H BURAGOHAIN MR R SINGH MS. H BORAH MS. M BURAGOHAIN	MR. B CHOWDHURY SC, SLRC SC, EDU SC. SEBA SHRI T. CHUTIA
34	WP(C)/7290/2023 FIXED	KANAK CHANDRA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS A DAS MR D BANIA MR. F A HASSAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS MS. R DEVI MS. S DEBNATH	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/1016/2024	RANJEET SINGH Versus THE UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. G PEGU DY.S.G.I.
36	WP(C)/2190/2024	SACHIN YADAV Versus THE UNION OF INDIA AND 3 ORS.	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B SHARMA (C.G.C.) DY.S.G.I.

37	WP(C)/3184/2024 FIXED	ASHOK KUMAR SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, BTC SC. AGRICULTURE
38	WP(C)/5911/2024	KIRAN SAHARIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) SC, HEALTH AND F W
39	WP(C)/7007/2024 FIXED	JERINA BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M H ANSARI MR. S ALIM	SC, P AND R.D. MR. S DUTTA MR B GOGOI SC, FINANCE DEPTT.
40	WP(C)/136/2025	ROFIQUL HUSSAIN AND 1810 ORS Versus THE STATE OF ASSAM AND ORS	MR. D DAS SR. ADV MR. R B PHOOKAN MR. K MOHAMMED MS S SHARMA MR. INDRAJIT BHUYAN	GA, ASSAM SC, WATER RESOURCE
<u>ORDERS</u>				
41	Cont.Cas(C)/248/2017	HIRAMOCHAN DOLEY Versus HEMA DOLOI BORGOHAIN and ANR.	MR.B K SINGH MS.M BORA	MR.M BISWAS (R- 1 & 2)
42	WP(C)/7552/2018	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MRS. P BARMAN (BORKAKOTI) MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R
43	WP(C)/7879/2018	DEBOJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MS. R DEVI	GA, ASSAM
44	Cont.Cas(C)/661/2019	AKBOR HUSSAIN BARBHUIYA AND 2 ORS. Versus ANAND PRAKASH TIWARI	MR. S ROY MR. M H LASKAR	
45	WP(C)/407/2023	SUKLESWAR BORO Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMA	GA, ASSAM SC, AG
	WITH I.A.(Civil)/1791/2023 in WP(C)/407/2023	SUKLESWAR BORO, Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMA	GA, ASSAM SC, AG SC, F.T
46	Cont.Cas(C)/285/2024	RUMI LANGTHASA Versus RAVI KOTA AND 5 ORS.	MS. D SINHA MR. N K MURRY MS P TOKBIPI P HAJONG	MS. R DEKA(R-4) MR. R DHAR (R-2) MR R M DAS(R-4) MR. C SHARMA(R-4) D JAIN. (R-4) MS TOSHISENLA (R-2) A LONGKUMER (R-2)
47	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-6) MS. R DEKA(R-6) MR R M DAS(R-6) MR R M DAS(R-6) MR. C SHARMA (R-7) MR. C SHARMA (R-7) D JAIN (R-6) D JAIN (R-6)
48	Cont.Cas(C)/571/2024	MAMONI BORAH Versus PRADIP BORAH	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	MR. R K D CHOUDHURY MS. L DEVI
49	Review.Pet./53/2025 WITH WP(C)/6529/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS. Versus BISWAJIT SARMA	MR R M DAS MR. C SHARMA MS A LODHA D JAIN	
50	WP(C)/232/2025	ISLAM UDDIN Versus THE UNION OF INDIA AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM DY.S.G.I. SC, P H E
51	I.A.(Civil)/706/2025 FIXED in WP(C)/4902/2024	DR DILIP PAUL Versus STATE OF ASSAM AND ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH

	WITH WP(C)/4902/2024	DR DILIP PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
52	I.A.(Civil)/1252/2025 B/O in WP(C)/2378/2024 WITH WP(C)/2378/2024	ARUNAVA MUKHERJEE Versus THE FOOD CORPORATION OF INDIA	MR G DAS	SC, F C I
		ARUNAVA MUKHERJEE Versus THE FOOD CORPORATION OF INDIA AND 2 ORS	MR G DAS	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
53	I.A.(Civil)/1298/2025 WITH WP(C)/6268/2017(D/O), B/O in WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE	C.G.C. MR H GUPTA

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4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/474/2025 WITH LCR	JERINA BEGUM @ ZERINA BEGUM @ JARINA AHMED Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN M RAHMAN IMDADUL ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
2 WP(C)/2219/2025	MD ABDUL ACHAD @ ASHAD ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S NATH MR M Z SHAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3 WP(C)/2238/2025 B/O	MOMIRAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR S R DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4 WP(C)/2242/2025 B/O	IBRAHIM ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED B DAS P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5 WP(C)/2247/2025 B/O	KAD BHANU BEGUM @ KADBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A M AHMED P. GHOSH MR. SAYED SALIM AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ADMISSION			
6 WP(C)/69/2017 WITH LCR	SANAT SARKAR @ SARAT KUMAR SARKAR Versus THE UNION OF INDIA and 4 ORS	MR.S C BISWAS MR.R DE MR. E AHMED MS.J BORAH MS.U NANDA MR.P BISWAS	GA, ASSAM ASSTT.S.G.I.
7 WP(C)/267/2017 WITH LCR	HELAL UDDIN Versus THE UNION OF INDIA and 5 ORS.	MR.N H MAZARBHUYAN MR.D K DEKA MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.

8	WP(C)/642/2017 WITH LCR	MD. ABDUR RAHMAN @ HAFIZ MD. ABDDUR RAHMAN Versus THE UNION OF INDIA and 4 ORS.	MR.H R KHAN MS.N GOSWAMI MS.K BORA MS.L DAS	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/797/2017 WITH LCR	AMIR UDDIN MAZUMDER Versus THE UNION OF INDIA and 3 ORS.	MRH I CHOUDHURY MR.D HUSSAIN MR.A M ALAMAN MR.A S TAPADER	GA, ASSAM(R2-5) ASSTT.S.G.I.(R1)
10	WP(C)/826/2017 WITH LCR	ISMAIL ALI @ SMAIL ALI Versus THE UNION OF INDIA and 3 ORS.	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/918/2017 WITH LCR	APTAR ALI Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/942/2017 WITH LCR	SMTI. LILU BALA DAS @ ROY. Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/950/2017 WITH LCR	SHUFIA BEGUM @ SUKIA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/1031/2017 WITH LCR	MD. SIRAJ UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRM H AHMED MR.N ISLAM MR.P P SUT	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3755/2017 WITH LCR	ABDUL JALIL Versus THE UNION OF INDIA and 4 ORS.	MS.N BARUAH MS.P BARUAH MR.K SINGHA MR.D GOGOI	GA, ASSAM MR.D K SAIKIA ASSTT.S.G.I. ADDL. AG, ASSAM
16	WP(C)/6091/2017 WITH LCR	NIYOTI SEAL @ NIOTI SHILL @ NIYOTI SHILL Versus THE UNION OF INDIA and 4 ORS	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/6174/2017 WITH LCR	NAMAR ALI Versus THE UNION OF INDIA and 3 ORS	MR.J U N M LASKAR MS. A AHMED MR. K BORUAH MR. MEHBOOB ALAM P DAS	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/8222/2017 WITH LCR	MANJILA BIBI Versus THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MR.D BARUAH SC, NRC SC, ELECTION COMMISSION. MRSA VERMA ASSTT.S.G.I.
19	WP(C)/512/2019 WITH LCR	RAINATH DAS Versus THE UNION OF INDIA AND 6 ORS	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/906/2019 WITH LCR	BACHATAN NESSA @ BASATAN NESSA @ BASATAN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY G UDDIN MR. J A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/910/2019 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S B RAHMAN MR A W AMAN MR S A BARBHUIYA	SC, NRC (R6) SC, ELECTION COMMISSION. (R2) SC, FT (R-3,4,5)
22	WP(C)/965/2019 WITH LCR	PARASMANI BARMAN Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

23	WP(C)/969/2019 WITH LCR	BATASHI BIBI @ BAHATON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/996/2019 WITH LCR	IMAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S ISLAM	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/3985/2019 WITH LCR	JUBEDA KHATUN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. U DUTTA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	WP(C)/83/2020 WITH LCR	IBRAHIM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/123/2020 WITH LCR	ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. A K GUPTA MR. R S MISHRA MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	WP(C)/5395/2020 WITH LCR	MD. MAMTAZ ALI Versus THE UNION OF INDIA AND 4 ORS	MR. P SUNDHI	SC, NRC MR. P. SUNDI ASSTT.S.G.I. SC, ECI SC, F.T
29	WP(C)/5397/2020 WITH LCR	RAHAM ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/544/2021 WITH LCR	AMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/563/2021 WITH LCR	JAMINA @ JAMELA KHATOON @ JAMINA KHATUN Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/790/2021 WITH LCR	IDRISH ALI Versus THE UNION OF INDIA AND 5 ORS	MR. P SHARMAH MRS H M PHUKAN MS. C DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/1002/2021 WITH LCR	DIG BAHADUR PRADHAN @ DIG BAHADUR NEWAR Versus THE UNION OF INDIA AND 7 ORS	MR D C NATH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/1004/2021 WITH LCR	MD. SAHABUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
35	WP(C)/1017/2021 WITH LCR	NIJAM UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR M H AHMED MS. N SULTANA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
36	WP(C)/1108/2021 WITH LCR	SUKITON NESSA Versus THE UNION OF INDIA AND 8 ORS	MR G SAROWAR MR. M U MONDAL MR. M ISLAM MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
37	WP(C)/1115/2021 WITH LCR	SOHITON BIBI @ SHAHITON BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

38	WP(C)/1137/2021 WITH LCR	MUNINDRA DAS @ MUNINDRA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
39	WP(C)/3450/2021 WITH LCR	ALLADI KHAN @ ALLADI KHATUN @ ALLADI BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
40	WA/433/2023 CAVT. NO.10982/023, WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
41	WA/20/2025 WITH OFFICENOTE WITH I.A.(Civil)/135/2025 in WA/20/2025	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
41	WA/20/2025 WITH OFFICENOTE WITH I.A.(Civil)/135/2025 in WA/20/2025	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MRS P HAZARIKA FOR CAVEATOR
42	WA/411/2024 WITH I.A.(Civil)/3737/2024 in WA/411/2024	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MRS P HAZARIKA FOR CAVEATOR
43	WP(C)/259/2025 WITH LCR	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR
44	WP(C)/878/2025 WITH LCR	MOYNAL HOQUE @ MOYNAL SK Versus THE UNION OF INDIA AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
45	WP(C)/1137/2025 FIXED, WITH LCR WITH I.A.(Civil)/585/2025 in WP(C)/1137/2025	THANDU MIYA Versus THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
45	WP(C)/1137/2025 FIXED, WITH LCR WITH I.A.(Civil)/585/2025 in WP(C)/1137/2025	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
45	WP(C)/1137/2025 FIXED, WITH LCR WITH I.A.(Civil)/585/2025 in WP(C)/1137/2025	JINNAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
ORDERS				
46	I.A.(Civil)/875/2025 FIXED, WITH LCR in WP(C)/3487/2018 WITH WP(C)/3487/2018	ANANTA BISWAS Versus THE UNION OF INDIA AND ORS		DY.S.G.I.
		BIPUL BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR S DEY MS. Y SHAIZA MS. D GHOSH MS. N DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRL.A(J)/16/2022 4 Y 2 M 7 D :WITH LCR 5 FILES. P.B-2.	PABITRA MUSHAHARY Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	MR N J DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
2	CRL.A(J)/64/2023 3 Y 1 M 26 D :	AJIBAR BEPARI Versus THE STATE OF ASSAM	MR JITUMANI KALITA (AMICUS CURIAE)	PP, ASSAM
3	CRL.A(J)/80/2023 5 Y 5 M 4 D :WITH LCR 4 FILES.	KAMAL KURMI Versus THE STATE OF ASSAM	MR. A. DHAR (AMICUS CURIAE)	PP, ASSAM
4	Crl.A./164/2023 WITH LCR 3 FILES. P.B-2.	RAHIM ALI SHEIKH @ RAHIM ALI @ RAHIMUDDIN TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
5	WITH Crl.A./204/2023 2 Y 1 M 29 D :	MD. SATTAR ALI Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
6	Mat.App./7/2024 WITH LCR	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	MRS. R RONGMEI(R-2) MS. S DEVI(R-2) MS. K L R YANTHAN(R-2) MR P UPADHYAYA(R-2) PP, ASSAM
	WITH I.A.(Civil)/755/2024 in Mat.App./7/2024	XXXXXXX Versus XXXXXXX	MS. R CHOUDHURY MS. B. HAZARIKA	PP, ASSAM
7	Mat.App./39/2024 WITH LCR.	XXXXXXX Versus XXXXXXX	MR SISHIR DUTTA MS S MOCHAHARI MR. SIDHANT DUTTA	MR. D UPAMANYA
8	Mat.App./46/2024 WITH LCR.	XXXXXXX Versus XXXXXXX	MR. S BISWAS MR. H BURAGOHAIN	MR. R K JAIN TULIKA BORAH
	WITH I.A.(Civil)/3636/2024 in Mat.App./46/2024	XXXXXXX Versus XXXXXXX	MR. S BISWAS MR. H BURAGOHAIN	
9	Mat.App./50/2024 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MR P CHOWDHURY MR. V K CHANDAK DR. T KALITA	MR D DEKA (R-1)

10	CRL.A(J)/100/2024 WITH LCR 3 FILES.	DALIM BISWAS @ MAMTA Versus THE STATE OF ASSAM	MR M SARMA, AMICUS CURIAE	PP, ASSAM
11	Crl.A./434/2024 WITH LCR 6 FILES. B/O.	SORHAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
	WITH I.A.(Crl.)/1256/2024 in Crl.A./434/2024	SORHAB ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
	WITH I.A.(Crl.)/1260/2024 in Crl.A./434/2024	SOBUR ALI @ ABDUS SABUR SHEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
	WITH I.A.(Crl.)/1261/2024 in Crl.A./434/2024	ANOWAR HUSSAIN @ ANOWAR BEPARI @ ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
	WITH I.A.(Crl.)/1263/2024 in Crl.A./434/2024	BODIOT ZAMAN SK @ KALAM SEIKH Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. S H RAHMAN MRS J M KONWAR MS. B SOREN MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN MS S JAIN	PP, ASSAM
12	I.A.(Crl.)/985/2024 FIXED. in CRL.A(J)/9312/2024 WITH CRL.A(J)/9312/2024 (Filing Number)	BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR BIJURAM TANTI Versus THE STATE OF ASSAM AND ANR	MS. P DAS, LEGAL AID COUNSEL MS P DAS	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
13	W.P.(Crl.)/5/2025 FIXED.	PULAK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS P BHAGAT	GA, ASSAM A W AMAN (R-4) MR SARFRAZ NAWAZ(R-4) MR. SURAJIT DAS(R-4) MD A RAHMAN(R-4)

HEARING

14	Crl.A./176/2021 WITH LCR 4 FILES. P.B-2.	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR MR S DAS MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
	WITH I.A.(Crl.)/460/2021 in Crl.A./176/2021	SANKAR NARAYAN NANDI Versus THE STATE OF ASSAM	MD. A H LASKAR	PP, ASSAM
15	Mat.App./34/2024 WITH LCR. FIXED.	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	MD KHAN MR. R AHMED
	WITH I.A.(Civil)/2859/2024 in Mat.App./34/2024	XXXXXXX Versus XXXXXXX	MS. S KANUNGOE	
16	Crl.A./40/2024 WITH LCR 4 FILES. P.B-2. FIXED.	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM
	WITH I.A.(Crl.)/134/2024 in Crl.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MS. M BARMAN, LEGAL AID COUNSEL, R-2 PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
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31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 3:00 P.M.
WHICHEVER IS EARLIER]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
1 Review.Pet./122/2023 IN WP(C) 1199/2020 (D/O)	STATE OF ASSAM AND ANR Versus SRI UJJAL DAS	MR S M T CHISTIE MR. R MAZUMDAR	MR. P A AHMED (R-1)
WITH			
2 Review.Pet./137/2023 IN WP(C) 1008/2020 (D/O)	THE STATE OF ASSAM AND ANR. Versus DIPIKA KAKOTY	MR S M T CHISTIE MR. R MAZUMDAR	
3 Review.Pet./11/2025 WP(C) 4390/2022 (D/O)	THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS. Versus GANESH CHANDRA DAS AND ANR	MR. S C KEYAL MS. N KAKATI K JAIN	
4 Review.Pet./12/2025 WP(C) 4387/22 (D/O)	THE DEPUTY COMMISSIONER OF INCOME TAX (BP) AND ORS. Versus SAILEN DAS AND ANR.	MR. S C KEYAL MS. N KAKATI K JAIN	
5 Review.Pet./24/2025 WP(C) 7331/2019 (D/O)	AGARWAL STORE AND ANR Versus THE GUWAHATI METROPOLITAN DRINKING WATER AND SEWERAGE BOARD AND 2 ORS	MR. B PHUKAN	SC, JAL BOARD
6 Review.Pet./38/2025 WP(C) 661/2020 (D/O)	KAMOLESH DAS AND 3 ORS Versus THE UNION OF INDIA AND 9 ORS	MR. A Z AHMED MR. A KHALEK	DY.S.G.I.
7 I.A.(Civil)/884/2025 IN MAC APP 471/2024 (D/O) in MACApp./471/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus ABHIJIT NATH AND 2 OTHERS	MR. S. PEGU	
8 I.A.(Civil)/885/2025 MAC APP 476/2024 (D/O) in MACApp./476/2024	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus PANKAJ KAKATI AND 2 OTHERS	MR. A J SAIKIA MR. S. PEGU	MS P DEKA

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Cont.Cas(C)/94/2025 B/O	HI SPEED LOGISTICS PVT LTD Versus ASHUTOSH AGNIHOTRI AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR	MR B K SINGH (R-3) MR B K SINGH (R-3)
MOTION				
2	WP(C)/99/2024	SUNIT RANJAN DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. D SUR J U AHMED MR. N K MURRY MS S.DAS	SC, FOREST
3	WP(C)/2176/2024	ANUPOMA SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
4	WP(C)/6995/2024	RAJU HAZARIKA AND 4 ORS Versus THE UNION OF INDIA AND 12 ORS	MR A K DAS	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, A A I SC, REVENUE
5	WP(C)/177/2025	SAHIDUL ALAM CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
6	WP(C)/593/2025	FOKRUL ISLAM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R TALUKDAR	SC, P AND R.D. GA, ASSAM SC, ASEC
7	WP(C)/779/2025	DR MANOHAR KALITA AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
8	WP(C)/866/2025	KAMAL UDDIN AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	SC, P AND R.D. GA, ASSAM SC, A S E C
9	WP(C)/1981/2025 FIXED	MS DHANSIRI TRAVELS ENTERPRISE Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.

10	WP(C)/2006/2025	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MR. R K SARMA	GA, ASSAM SC, REVENUE
11	WP(C)/2141/2025 FIXED	MD SHAIED AHMED Versus THE STATE OF ASSAM AND ORS	M K BORAH MR P BHARDWAJ MS. P. KASHYAP	SC, P AND R.D. GA, ASSAM
12	WP(C)/2169/2025 FIXED	MOGOL HOSSEN ALIAS MOGAL HOCHHEIN Versus THE STATE OF ASSAM AND 5 OTHERS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, APDCL SC. REVENUE
13	WP(C)/2171/2025 FIXED	SAMPAT KUMAR TAILOR Versus INDIAN BANK AND ANR	P BHAGAT	SC, INDIAN BANK
14	WP(C)/2208/2025	ABDUL BARIK Versus THE STATE OF ASSAM AND 2 ORS	MR A ISLAM E HUSSAIN	GA, ASSAM SC, REVENUE
15	WP(C)/2213/2025	HASSAN RAJA BARLASKAR Versus THE STATE OF ASSAM AND ORS	MR. K MIRA MS. L WAJEEDA MR. H A TALUKDAR	GA, ASSAM
16	WP(C)/2224/2025 CAVT. NO.027220/25,N	MD ABUL HUSSAIN @ ABDUL Versus THE OIL AND NATURAL GAS CORPORATION LTD	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS FOR CAVEATOR
	WITH I.A.(Civil)/1344/2025 in WP(C)/2224/2025	MD ABUL HUSSAIN @ ABDUL Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	MR. T DAS MR. T DAS
17	WP(C)/2226/2025	MANJITA KALITA CHOWDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. J C GOGOI MR. S ALI MR B ISLAM	GA, ASSAM
18	WP(C)/2233/2025	M. P. CONSTRUCTIONS AND PLANNERS AND 2 ORS Versus UNION OF INDIA AND 3 ORS	MR. U K DAS MS. B D SARMAH H THAKURIYA J M BAISHYA	SC, GST DY.S.G.I.
19	WP(C)/2236/2025	MORZINA BEGUM Versus THE ASSAM STATE ELECTION COMMISSION AND 5 ORS	MR A KHANIKAR MR. P KONWAR MR B DEORI	SC, P AND R.D. GA, ASSAM SC, ASEC
20	WP(C)/2241/2025	ROMAN BORDOLOI Versus JORHAT DEVELOPMENT AUTHORITY AND ORS	MR P BARUAH MR P K BORA	
21	WP(C)/2250/2025	JESMINA KHATUN Versus THE STATE OF ASSAM AND 5 OTHERS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM
		ADMISSION		
22	WP(C)/4975/2023 FIXED	BISWA RANJAN BANDYOPADHYAY @ BANERJEE AND 4 ORS. Versus THE STATE OF ASSAM AND ORS.	MR P K KALITA MR K TALUKDAR	GA, ASSAM SC, REVENUE
23	WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
24	WP(C)/6497/2023 FIXED	THE GLOBAL MODERN ACADEMY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 8 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	MR H R A CHOUDHURY (R-9) MR F U BARBHUIYA(R-9) MS S DAS(R-9) SC, BTC
25	WP(C)/415/2024	PRAKASH CHANDRA SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. S ROY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE SC, AGRI. DEPARTMENT

26	WP(C)/1405/2024	PROTUL DUTTA Versus THE STATE OF ASSAM AND 7 ORS	MR. A DHAR MISS S ROY MD F FARIDI	GA, ASSAM MR. P N SHARMA (R-7) MR. S P SHARMA(R-8) K AHMED (R-8) SC, J M B
27	WP(C)/1780/2024	PANIRAM KALITA Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
28	WP(C)/3317/2024 FIXED	M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA N CHAUDHURY MR A DEKA	GA, ASSAM SC, REVENUE SC, P W D
29	WP(C)/3611/2024	MD. KABUL HUSSAIN BARBHUIYA Versus THE CHIEF GENERAL MANAGER AND 3 ORS.	MR. B J GHOSH MR. T SK	MR. DILIP DEY (R-4) MR H GUPTA (R-1,2,3) MR Y. BARBHUIYA(R-1,2,3)
30	WP(C)/149/2025 WITH OFFICE NOTE, FIXED	URMILA SUBBA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM MR. D.J. DAS, SC, C.G.C. SC, HEALTH
31	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
32	WITH WP(C)/2021/2025	KADER ALI Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH S LASKAR	GA, ASSAM SC, REVENUE
33	WP(C)/287/2025 FIXED	PIBCO ENTERPRISES PVT LIMITED Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
34	WP(C)/824/2025 FIXED	SRI ABINASH SINGH KOIRI Versus THE STATE OF ASSAM AND ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, WPT AND BC SC, HEALTH
35	WP(C)/1013/2025 FIXED	MANOJ BARMAN Versus THE STATE OF ASSAM AND THREE ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC. REVENUE
36	WP(C)/1128/2025 CAVT. NO.021020/25,N FIXED	NOOR ALAM AND 65 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	MR. K N CHOUDHURY (R5) GA, ASSAM MR. A DHAR (R5) MR. J KALITA MR. J KALITA MR. N J GOGOI (R-5) MR J KALITA MD F FARIDI (R5) MS. S DEB(R-5) MR SOHAING SC, REVENUE FOR CAVEATOR
37	WP(C)/1156/2025 FIXED	DIPOK BISWAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. S A AHMED MR S AHMED MR. F A AHMED A. KHANAM	SC, P AND R.D. GA, ASSAM SC, ASEC
38	WP(C)/1578/2025 FIXED	BHUGESWAR MEDHI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA S K DAS	GA, ASSAM SC, IRRIGATION
39	WP(C)/1597/2025 CAVT. NO.002520/25,N FIXED	SAFIA SULTANA Versus THE STATE OF ASSAM	R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MISS. M BORAH MR H K BARUAH, (R-7, FOR CAVEATOR) FOR CAVEATOR SC, REVENUE

40	WP(C)/1699/2025 FIXED	M/S ENLING AND CO. Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
41	WP(C)/1701/2025 FIXED	JURI BHUYAN Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
42	WP(C)/1704/2025 FIXED	AXIS BANK LTD Versus THE STATE OF ASSAM AND 5 ORS.	MR. P DAS	GA, ASSAM
ORDERS				
43	WP(C)/761/2024	MD. NOOR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE MR B P SARMAH	SC, P AND R.D. GA, ASSAM
44	WP(C)/2185/2024	BIJAYA CHOUDHURY @ BIJAYA DEVI Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS D BARUAH	SC, HEALTH
45	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM MR B SARMAH LD. PUBLIC PROSECUTOR, ASSAM
WITH I.A.(Civil)/745/2025 in WP(C)/6126/2024				
46	WP(C)/6348/2024	SRI KUNDAL SAIKIA, Versus THE STATE OF ASSAM AND ORS ANUP KUMAR NAG Versus THE STATE OF ASSAM AND 2 ORS.	MR. H BURAGOHAIN MS D DEVI MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	GA, ASSAM MR. R SHARMA (R-2) SC, FINANCE DEPTT.
47	Cont.Cas(C)/55/2025	BEHULA KHATUN Versus RAHUL KUMAR GUPTA, IAS	MR. M R KHANDAKAR MR. A ROHMAN	MR. D NATH R SAHIINI
48	Cont.Cas(C)/63/2025	SULEKHA KHATUN Versus CHINMOY PRAKASH PHOOKAN, ACS	MR. M AHMED MD I H LASKAR	MR. G C BORAH
49	Cont.Cas(C)/149/2025	HIGHBROW Versus B. KALYAN CHAKRAVARTHY AND 2 ORS	MR. S K DAS MR A I TALUKDAR	MR S P DAS (R-1,2,3) MR. ANGSHUMAN DEKA (R-1,2,3) MS C BORA (R-1,2,3) MS. S BAISHYA (R-1,2,3)
50	WP(C)/785/2025 FIXED	BABLU MIAH Versus THE RESERVE BANK OF INDIA AND 5 ORS.	MR S C DAS P BURAGOHAIN MR. C. SHIL D R BONGSHIARY	SC UCO BANK
51	WP(C)/1683/2025 FIXED	PRANJIT BARUAH Versus THE UNION OF INDIA AND 5 ORS	MR. S BARMAN	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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[For Wednesday,30th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 WP(C)/2839/2018	MANOBENDRA CHAKRABORTY Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH	MR. K K PARASAR (CGC, R-1) MR. J ROY (SC, HPCL, R-2,3,4,5) ASSTT.S.G.I.
2 Cont.Cas(C)/376/2023	UTPAL GOSWAMI Versus SURANJANA SENAPATI AND ORS	MR. N J GOGOI M.A. BEGUM	MR. D SAIKIA(R-1) MR S M T CHISTIE(R-1,4) MR. P K BORAH(R-1) MR. J KALITA(R-5)
3 WP(C)/3514/2023 WITH OFFICE NOTE	DILIP SING BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, AG SC, IRRIGATION
4 WP(C)/4630/2023	LANKESWAR MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.
5 WP(C)/2791/2024 WITH OFFICE NOTE	JAYNGU RAM SONOWAL Versus THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. P SARMA SC, FISHERY
6 WP(C)/4240/2024	NIRMAL ROY CHOUDHURY Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR S SARMA PARTHA R CHOUDHURY MR. P B MAZUMDER	SC, AG SC, P H E SC, TREASURY
7 WP(C)/4478/2024 FIXED	TARUN CHANDRA BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BHUYAN	SC, REVENUE
8 WP(C)/6653/2024	NO. G/57310 HAV/GD (GENERAL DUTY) GODHAN SINGH Versus UNION OF INDIA AND 3 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS. R DEVI DY.S.G.I.
9 I.A.(Civil)/738/2025 FIXED in WP(C)/5998/2024	AMAL JYOTI DEBNATH Versus THE STATE OF ASSAM AND ORS	MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, AG SC, AG SC, AGRI. DEPARTMENT SC, FINANCE SC, AAU

	WITH WP(C)/5998/2024	AMAL JYOTI DEBNATH AND 118 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	GA, ASSAM SC, APSC SC, APSC SC, AGRI. DEPARTMENT SC, AAU SC, FINANCE SC, EXCISE DEPTT.
10	WP(C)/1530/2025	MISS SHIVANGI TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
11	WP(C)/1617/2018	LALIT CHANDRA BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	GA, ASSAM SC, PWD
12	WP(C)/984/2020	BODAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS A BEGUM MR. J N ISLAM	SC, P&RD MR. M NATH, SC, P&RD (R-1,4,5) MR P NAYAK, SC, FINANCE (R-2,6) MS. M BARMAN, GA ASSAM (R-3) SC, FINANCE
13	WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 4 ORS	MR. K BORUAH MR. M ALOM	MS S MOCHAHARI (R-5) MR S DUTTA MR. S DUTTA
14	WP(C)/5125/2021	GANESH KAMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. S SAIKIA	GA, ASSAM SC, REVENUE
15	WP(C)/2643/2022	BIRENDER SINGH Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. B CHAKRAVARTY ASSTT.S.G.I.
16	WP(C)/7145/2022	LAKHIRAM BORA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	DR. B N GOGOI S SAIKIA P TERANG	SC, CO OP MR. J K GOSWAMI, SC, ASSAM STATE CO- OPERATIVE UNION
17	WP(C)/4719/2023 FIXED	ABU HURIRA MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. A Y CHOUDHURY MR. S B LASKAR MR. T A CHOUDHURY MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
18	WP(C)/5900/2023	NIRMAL BISWAS AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. P SARMAH MR B SINHA MR. S UPADHAY	SC, HEALTH SC. MEDICAL
19	WP(C)/7440/2023	HIMANGSHU BEZBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA	SC, PWD ROAD MR R DHAR, SC, PWD
20	Arb.P./49/2024	VIKASH CHANDRA GUPTA Versus SADHAN DAS	MR. B J MUKHERJEE MS R SAHA A SAHA	
21	WP(C)/732/2024 FIXED	JESMINARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR I AHMED MD M RAHMAN	GA, ASSAM SC, BTC
22	I.A.(Civil)/2912/2024 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM

23	WP(C)/3943/2024	DIGANTA BORAH Versus THE UNION OF INDIA AND 4 ORS	MR. R R KAUSHIK MR A V SINGH MR W R MEDHI MR P TALUKDAR	MR B CHOUDHURY (R-2,3,4,5) DY.S.G.I.
24	WP(C)/4918/2024 FIXED	PRSANTA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M D CHOWDHURY MR N BARUAH	SC, FOREST
25	Arb.P./7/2025	M/S GIRIN UNICON PROJECTS PVT. LTD. (JV) Versus THE UNION OF INDIA AND 4 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	DY.S.G.I.
26	Arb.P./9/2025	ECI- BUMI (JV) Versus UNION OF INDIA AND 2 ORS	MR. S SHARMA	MR H GUPTA(C.G.C) DY.S.G.I.
27	Arb.P./10/2025	M/S DB TRADING CO. AND ANR Versus THE ENGINEER -IN- CHIEF, MILITARY ENGINEER SERVICES AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR. S S ROY (C.G.C)
28	WP(C)/740/2025	GIAS UDDIN Versus THE STATE OF ASSAM AND 5 ORS.	MR. H ALI B BARMAN	GA, ASSAM SC, REVENUE
29	WP(C)/918/2025	SMT CHANDRALEKHA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
30	WP(C)/6815/2023 PART-HEARD	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
31	WITH WP(C)/7962/2022	BINOD KUMAR DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	GA, ASSAM SC, AG MR. J K GOSWAMI MR P NAYAK MD. A HASSAN SC, GAD ADDL GA,ASSAM
32	WP(C)/1870/2018 WP(C) 5180/13 (D/O)	NIZAMUDDIN AHMED Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED AND 3 ORS	MR. B PRASAD MR. D KALITA	SC, AEGCL
33	WP(C)/2815/2018	JITUMANI KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MR H DAS	GA, ASSAM SC, IRRIGATION MR. B AHMED
34	WP(C)/2849/2018	RATAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	MR. M K SHARMA(R4 AND 5) MS A BARUAH MS A BARUAH MS. S S SAIKIA MS. S S SAIKIA
35	WP(C)/2883/2018	ASHUTOSH PAL Versus THE UNION OF INDIA AND 4 ORS.	MR H SARMA MR. S K MEDHI MR. A DAS MR. S DUTTA MR. S G BHATTACHARJEE	MR H GUPTA (R1 TO 5) MR H GUPTA (R1 TO 5) ASSTT.S.G.I.
36	Arb.P./18/2019	M/S. BHARTIA INFRA PROJECTS LTD. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MS G SARMAH SC, NF RLY
37	WITH Arb.P./41/2020	M/S BHARTIA INFRA PROJECTS LTD. Versus THE UNION OF INDIA AND 6 ORS	MR. R HUSSAIN MRS. S ROY	MR. B SARMA SC, NF RLY

38	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
39	WP(C)/4310/2021	UPEN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. T U LASKAR MR. A B T HAQUE	SC, Assam Secretariat Administration Department SC, IRRIGATION
40	WP(C)/6390/2022	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION Versus THE STATE OF ASSAM AND 5 ORS	MR. M SAIKIA	SC, CO OP GA, ASSAM SC, FINANCE
41	WP(C)/6655/2022 FIXED	MONOWAR HOSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM SC, FINANCE SC, REVENUE
42	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
43	WP(C)/6509/2023	EX CT/GD NABAJIT DAS FORCE NO 065137374 Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	MS. B SARMA (C.G.C.) DY.S.G.I.
44	Arb.P./3/2024	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
45	Arb.P./13/2024 FIXED	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A GANGULY MR. A DHANUKA	MR. DITUL DAS (r-1) MR. A K ROY (R-2) MR K K SAHA (r-1)
	WITH I.A.(Civil)/1134/2024 in Arb.P./13/2024	GAUTAM DAS Versus SMT. BANDANA DAS AND 2 ORS.	MR. A DHANUKA	
46	Arb.P./16/2024 FIXED	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
	WITH Arb.P./15/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
48	Arb.P./21/2024	M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD., Versus VODAFONE IDEA LIMITED	MR G RAHUL MR. D M NATH	MR. R SEKHAR MR. B D CHOWDHURY
49	Arb.P./26/2024 FIXED	M/S BKSONS INFRASTRUCTURE PVT. LTD. Versus MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. C K S BARUAH DY.S.G.I. SC, PWD (NH)
50	WP(C)/4706/2024	FAIZUL ISLAM BHUYAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH S S AHMED	GA, ASSAM MS. M D BORAH MS U SHARMA SC, W M D SC, FINANCE
51	WP(C)/5732/2024	NAJRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, REVENUE
52	WP(C)/1076/2025 FIXED	BHUPESH CHANDRA DAS Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. TANUZ KASHYAP	GA, ASSAM DY.S.G.I.

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./552/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	NIKUNJA DAHAL Versus THE STATE OF ASSAM AND ANR.	MR. M SHARMA MR S DEKA MR G BORDOLOI MS. J BURAGOHAIN N J DAIMARI	PP, ASSAM
2	Crl.Rev.P./142/2025	UTPAL DAS Versus SITA DEVI RAY	MR. K M HASSAN	
3	Crl.Rev.P./147/2025	GIRIN CHANDRA MALI Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	MR Z ALAM (R-2) MS. S NAZNEEN(R-2) PP, ASSAM
	WITH I.A.(Crl.)/409/2025 in Crl.Rev.P./147/2025	GIRIN CHANDRA MALI, Versus THE STATE OF ASSAM AND ANR	MR A K AHMED MS P KAKATI	PP, ASSAM
4	Crl.Rev.P./148/2025	SRI PARAMESH CHANDRA SAUD Versus SMT OLI BEGUM (SUBSTITUTED IN PLACE OF MD ABDUL ALI) AND ANR	MR AJIT DAS MR R S CHAUHAN MS. D CHAUHAN	PP, ASSAM
5	Crl.Rev.P./149/2025	MANOJ BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. K K BHUYAN MR. B DEKA MS P BARUAH MR P PRAWAR	PP, ASSAM
6	Crl.Rev.P./150/2025	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
	WITH I.A.(Crl.)/411/2025 in Crl.Rev.P./150/2025	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
7	Crl.Pet./483/2025	NIBIR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
8	Crl.Pet./484/2025	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
9	Crl.Pet./485/2025	SRI NITYANANDA KAMAN Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM

10	Crl.Pet./486/2025	RAFIKUL ALI @ RAFIK ALI Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR H A AHMED	PP, ASSAM
11	Crl.Pet./487/2025	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
12	Crl.Pet./488/2025	SANTOSH KUMAR BHOWMIK AND 3 ORS. Versus DIRECTORATE OF ENFORCEMENT	MR. D K KOTHARI MR. U K BARMAN MR H ALI MR Y KOTHARI MR. N KOTHARI	SC, ED
13	Crl.Pet./489/2025	SMTI JUNU SONOWAL AND ANR Versus THE STATE OF ASSAM AND ANR	DR G J SHARMA MS. K BHATTACHARYYA	PP, ASSAM
14	Crl.Pet./490/2025	SUSANTA DAS Versus RIPJIT KALITA AND ANR.	MR. T BARUAH MS A DAS	PP, ASSAM
15	Crl.Pet./491/2025	BINA SHAKA @ PARBIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
16	Crl.Pet./492/2025	ALTAF ANSARI Versus THE STATE OF ASSAM AND 2 ORS.	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
17	Crl.Pet./493/2025	BIRAJ MIRDHA @ VIRAJ MEDHA Versus THE STATE OF ASSAM AND ANR.	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
18	Crl.Pet./494/2025	HIREN MAZUMDAR @ HIREN MAJUMDAR Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN	PP, ASSAM
19	Crl.Pet./495/2025	PAYEL CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. M MALLIK MS. M PATHAK MR. B HUSSAIN	PP, ASSAM
ADMISSION				
20	Crl.Pet./434/2017 FIXED	MANOJ DAS and 5 ORS. Versus THE STATE OF ASSAM and ANR.	MR.J AHMED MR.N BARUAH MR.S ALI MRS K N MAHAMMAD MR.SK S N MOHAMMAD	MR. N GAUTAM, AMICUS CURIAE (R-2) PP, ASSAM
21	Crl.Pet./223/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N GAUTAM	MR. B K MAHAJAN (R-2) MR. A CHAUDHURY(R-2) MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER(R-2) MR. R A MAZUMDER(R-2) PP, ASSAM
22	Crl.Pet./982/2022 FIXED	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
23	WITH Crl.Pet./981/2022	KASIREDDY RAVI SANKAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. S R RABHA MR D K BHATTACHARYYA MR. R BAISHYA	PP, ASSAM
24	Crl.Pet./1326/2024	JURI SARMA Versus THE STATE OF ASSAM AND ANR	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	MR. A R AGARWALA (R-2) MR. ADITYA AGARWALA (R-2) PP, ASSAM
25	Crl.Pet./1483/2024 FIXED	GULZAR HUSSAIN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE MS. A SULTANA	PP, ASSAM

26	Crl.A./83/2025 WITH LCR 3 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/231/2025 in Crl.A./83/2025	DUPLE BHAKAT Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA	MR. S K ROY (R-2) MRS. M M ROY(R-2) S MEDHI(R-2) PP, ASSAM
27	Crl.A./146/2025	DUPLE BHAKAT Versus THE STATE OF ASSAM AND ANR SRI MADHAB DAS Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MS R B DEB MR D K BHATTACHARYYA MR. T N DAS MS PURABI DEKA MR KRISHNANGSHU B MS JUTISMITA DAS	PP, ASSAM PP, ASSAM
28	Crl.Pet./301/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY SAMRIDDHI SAIKIA	PP, ASSAM
29	Crl.Pet./318/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
30	Crl.Pet./320/2025 FIXED	HIRAMONI SAIKIA AND 5 ORS. Versus THE STATE OF ASSAM	MR. A M BORA MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
31	Crl.Pet./407/2025 FIXED	SANIDUL ALI @SANIDUL Versus THE STATE OF ASSAM AND ANR	MR. S M MOLLAH MS. F BEGUM	MR. SURAJIT DAS, AMICUS CURIAE (R-2) PP, ASSAM
32	Crl.Pet./431/2025 FIXED	JITU BAISHYA ALIAS RIJU Versus THE STATE OF ASSAM	MR. D GOGOI MR P H KONWAR P KHATANIAR	PP, ASSAM
ORDERS				
33	Crl.Pet./212/2023 PART-HEARD, FIXED	RUBUL ALI @ RUBUL KHANDAKAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR R. ISLAM	MR M Z SHAH (R-2) PP, ASSAM
34	I.A.(Crl.)/799/2023 AB 2355/2019(D/O) in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR M BASUMATARI (R-2) PP, ASSAM
35	I.A.(Crl.)/841/2024 WITH LCR 4 FILES, FIXED in Crl.A./291/2024 WITH Crl.A./291/2024	JIBESWAR DAS Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. A NAYAK	PP, ASSAM
36	Crl.A./84/2025 WITH LCR 5 FILES, OFFICE NOTE, FIXED WITH I.A.(Crl.)/233/2025 in Crl.A./84/2025	ROMAN BHUYAN Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
37	I.A.(Crl.)/115/2025 in Crl.Pet./1327/2024 WITH Crl.Pet./1327/2024	ROMAN BHUYAN Versus THE STATE OF ASSAM SHOPNA BEGUM ALIAS ESQUASH BEGUM Versus ABDUL BAKKI ANSARY	MR. R CHETRI MR N MILI MR Z HUSSAIN\ MR. RASHIDUL ISLAM	PP, ASSAM MR. K MOHAMMED PP, ASSAM
38	I.A.(Crl.)/227/2025 AB 249/2025(D/O), WITH OFFICE NOTE in AB/249/2025	ABDUL BAKKI ANSARY Versus THE STATE OF ASSAM AND ANR MAHESH AGARWAL Versus AKSHAY GOYAL AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. Z HUSSAIN (R-2) MR. RASHIDUL ISLAM (R-2) MR. A K DAS (R-2) PP, ASSAM MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM

39	I.A.(CrI.)/228/2025 AB 251/2025(D/O), WITH OFFICE NOTE in AB/251/2025	DR DEEPAK SHARMA AND ANR Versus AKSHAY GOYAL AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN PP, ASSAM
40	I.A.(CrI.)/251/2025 WITH LCR 1 FILE(SCANNED COPY), B/O in CrI.Rev.P./307/2024 WITH CrI.Rev.P./307/2024	SOFIKUL ISLAM ALIAS SOFIQUL ISLAM Versus THE STATE OF ASSAM SOFIKUL ISLAM @ SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. S H RAHMAN MR. B C DAS MR. S H RAHMAN	MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM MR. A R BHUYAN (R-2) MR N Z CHOUDHURY(R-2) MR N A MAZARBHUIYA(R-2) PP, ASSAM
	WITH I.A.(CrI.)/188/2025 in CrI.Rev.P./307/2024	MORIOM BEGUM Versus THE STATE OF ASSAM AND ANR	MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. S H RAHMAN PP, ASSAM
41	I.A.(CrI.)/407/2025 in CrI.Rev.P./10761/2024 WITH CrI.Rev.P./10761/2024 (Filing Number)	ANIMA SUTRADHAR Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
42	I.A.(CrI.)/408/2025 in CrI.A./2376/2025 WITH CrI.A./2376/2025 (Filing Number)	ANIMA SUTRADHAR Versus THE STATE OF ASSAM AND ANR (F) ZAKIR HUSSAIN Versus ANJUWARA BEGUM ZAKIR HUSSAIN Versus ANJUWARA BEGUM	MR. A R SIKDAR MR. S I TALUKDAR MR. A R SIKDAR	
43	I.A.(CrI.)/412/2025 in CrI.A./1790/2025 WITH CrI.A./1790/2025 (Filing Number)	SORHAB ALI Versus THE STATE OF ASSAM SORHAB ALI Versus THE STATE OF ASSAM	MRS J M KONWAR MR B D KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MR NIKUNJA KUMAR SARMA	PP, ASSAM
44	I.A.(CrI.)/413/2025 in CrI.A./1835/2025 WITH CrI.A./1835/2025 (Filing Number)	ANOWAR HUSSAIN @ ANOWAR BEPARI @ ANOWAR HUSSAIN, Versus THE STATE OF ASSAM, ANOWAR HUSSAIN ALIAS ANOWAR BEPARI ALIAS ANWAR HUSSAIN Versus THE STATE OF ASSAM,	MRS J M KONWAR MR B D KONWAR MR H AGARWAL MR J SINGH MR P DOLEY MR NIKUNJA KUMAR SARMA	PP, ASSAM
45	I.A.(Civil)/1151/2025 WITH RSA/35/2012 (D/O) in Review.Pet./4083/2025 WITH Review.Pet./4083/2025 (Filing Number)	M/S. GAUHATI ROLLER FLOUR MILLS LTD. Versus PREMODA MEDHI MS GAUHATI ROLLER FLOUR MILLS LTD Versus SMTI PREMODA MEDHI	MR D S DEKA MR B S DEKA Devarshi Sen Deka	
HEARING				
46	CrI.Rev.P./17/2013 WITH LCR 4 FILES, FIXED	MD. MATAB UDDIN Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MS.A DAS	PP, ASSAM

47	Crl.A./95/2013 WITH LCR 5 FILES, P.B.-1, OFFICE NOTE, FIXED	SMT. SABITA SAHU, Versus THE STATE OF ASSAM AND 4 ORS	MR.A GOHAIN MR.S BORTHAKUR	MR.B CHOUDHURY MR.S SAHU PP, ASSAM
48	Crl.A./313/2015 WITH LCR BUNDLE, FIXED	SRI ABDUS SAMAUN Versus CENTRAL BUREAU OF INVESTIGATION	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.P N CHOUDHURY MR M HALOI RETAINER COUNSEL(CBI)
49	CRL.A(J)/106/2017 WITH LCR 4 FILES, P.B.-1, FIXED	JOGESWAR MILI Versus THE STATE OF ASSAM	MR. U CHOUDHURY MR. S NEOG MS. S G BARUAH AMICUS CURIAE	PP, ASSAM
50	WITH Crl.A./412/2017	SHRI RAJIB MILI Versus THE STATE OF ASSAM and ANR	MR J PAYENG MR.M CHETIA MS A PAYENG	MR. R DE (R2) PP, ASSAM
51	Crl.A./367/2018 WITH LCR 2 BUNDLES(3 BUNDLES ARE KEPT IN SECTION), FIXED	SRI TAPAN KUMAR HAZARIKA Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MS P DASGUPTA	MR. K K DEY (R2) MR V K BAROOAH (R2) SC, CBI
52	Crl.Pet./54/2020 WITH LCR 1 FILE(SCANNED COPY), FIXED	ALIN BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. S MUKTAR MR. K H CHOUDHURY	MD. S U AHMED PP, ASSAM
	WITH I.A.(Crl.)/291/2025 in Crl.Pet./54/2020	ALIN BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. K H CHOUDHURY MR. SK MUKTAR	MR. S U AHMED PP, ASSAM
53	Crl.A./132/2023 WITH LCR 4 FILES, FIXED	SOFIAR RAHMAN @ SOFIOUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR J ISLAM (R-2) PP, ASSAM
	WITH I.A.(Crl.)/314/2023 in Crl.A./132/2023	SOFIAR RAHMAN @ SOFIOUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025

23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/1315/2025 in Cont.Cas(C)/410/2021	AKTARA BEGUM AND ANR Versus 8.1 SRI NARAYAN KONWAR, IAS,	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/410/2021	AKTARA BEGUM AND ANR Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (r-6) MR. D SAIKIA (r-6) MR S M T CHISTIE (r-2) MR. S BORA (r-6) MS. N PHUKAN MR B KAUSHIK (r-2)
2	I.A.(Civil)/1325/2025 in Cont.Cas(C)/425/2021	REHENA BEGUM Versus 8.1 SRI NARAYAN KONWAR, IAS,	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
	WITH Cont.Cas(C)/425/2021	REHENA BEGUM Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (R5, R-6,8,1,3) MS. B S GOYAL MR S M T CHISTIE (R-1,3) MS. R B BORA (R-6,8) MR. S BORA (R5, R-6,8) MR. R MAZUMDAR (R-1,3) MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI
ADMISSION				
3	CRP(IO)/408/2024 PART-HEARD	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)
4	CRP(IO)/222/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)

5	WP(C)/654/2022	SMTI. JYOTI PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, EDU SC, FINANCE
6	WP(C)/845/2022	DIBYAJYOTI BEZBARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. B BHUYAN MS BISMITA BARMAN	SC, TAXES
7	WP(C)/1727/2022 WITH ADMINISTRATIVE ORDER	BABUL MAHANTA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
8	WP(C)/1729/2022 WITH ADMINISTRATIVE ORDER	MUSTAFA NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
9	WP(C)/1735/2022 WITH ADMINISTRATIVE ORDER	JURITI HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
10	WP(C)/1737/2022 WITH ADMINISTRATIVE ORDER	BADIAR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
11	WP(C)/3068/2022 WITH ADMINISTRATIVE ORDER	PRADIP CHAKRAVARTY Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, SEC. EDU.
12	WP(C)/3913/2022	RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 5 ORS.	MR. N C DAS MS. M DEV MR. M DUTTA MS P DEB MS N DEB	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-3 to 6) MR A B DEY (r-3 to 6) MR. S SUTRADHA (r-3 to 6)R ASSTT.S.G.I. SC, IIT
13	WITH WP(C)/5243/2024	DR. RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 4 ORS	MS. M DEV MS P DEB MS N DEB	MR. R P KAKOTI SR. ADV. (SC, IIT) MRS. R DEVI MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) DY.S.G.I.
14	WP(C)/3916/2022	ABU TAHER ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	SC, ELEM. EDU GA, ASSAM SC, BTC
15	WP(C)/4534/2022	SMTI KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	MR. B P SINHA (r-6) SC, SEC. EDU.
16	WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
	WITH I.A.(Civil)/826/2024 in WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
17	WITH WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
18	WP(C)/6229/2022 WITH OFFICE NOTE	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. A DEKA MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM

WITH

19	WP(C)/6434/2022	MD. ZIAUL ISLAM @ ZIAUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. R ALI MR M SHELM MR H A AHMED MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU MR. B CHOUDHURY, SC, SSA (R-6)
20	WP(C)/6933/2022	RITA DAS SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
21	WP(C)/8175/2022	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, SEC. EDU. SC, FINANCE
22	WP(C)/6870/2023	MIZAZUR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MD K RAHMAN	GA, ASSAM SC, AG SC, SEC. EDU. SC, TREASURY SC, FINANCE
23	WP(C)/7278/2023	MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT.
24	WP(C)/3809/2024	ALOKANANDA DASGUPTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. B PURKAYASTHA MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR J.P. BARUAH J.P. BARUAH	SC, N C T E SC, SEC. EDU. SC, U G C SC, ASSAM UNIVERSITY
25	WP(C)/1282/2025	MOY MUN NESSA LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE DEPTT.
26	WP(C)/1580/2025	GEETA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV	SC, ELEM. EDU GA, ASSAM SC, AG SC, TREASURY SC, FINANCE

ORDERS

27	Cont.Cas(C)/318/2017	BANDANA DAS Versus PREETAM SAIKIA and ORS.	MR. B SARMA	MR.D SAIKIA(Sr.Adv.)(R-1) MR.A K BHUYAN(R-3) MS. B BHUYAN MS.B BHUYAN(R-3) MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS.R BORAH(R-1) MR.S RASUL(R-1) MR.M BORA(R-3)
28	Cont.Cas(C)/351/2017	SIPRA MITRA Versus R.C.JAIN and ORS.	MR.R C SAIKIA MR.P KHATANIAR MS.KAKALI SAIKIA	MR.A DEKA(R-1)(R-2)
29	Cont.Cas(C)/470/2017	GIRIJANANDA GOSWAMI 5 ORS. Versus RAMESH CH. JAIN and ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR A DEKA MR. N SARMA MS. U DAS

30	Cont.Cas(C)/527/2017	MANAHARI BAISHYA Versus PREETOM SAIKIA and 3 ORS.	MR.A NATH MR.A R TAHBILDAR	MS. B BHUYAN MR. S P BHATTACHARJEE MR. M R LASKAR MS. N CHOUDHURY MS. N CHOUDHURY MR. A KHOUND MR. D SAIKIA MS. Y S PHOM MS. P CHAKRABORTY MR. M BORAH MR.A DEKA(R-3)
31	Cont.Cas(C)/612/2017	AHAD ALI AHMED and 8 ORS. Versus SECRETARY and 3 ORS.	MS.K DEVI MR.M SARMA MS.K DAS	MR. B CHOUDHURY (R1) MR. S P BHATTACHARJEE (R1) MR. N SARMA MRS. R BORAH (R1) MS. N PHUKAN
	WITH I.A.(Civil)/644/2021 in Cont.Cas(C)/612/2017	AHAD ALI AHMED AND 8 ORS. Versus BIJAYA CHOUDHURY	MRS. K DEVI	
32	Cont.Cas(C)/396/2020 FIXED	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE(R-4,6) MR S M T CHISTIE(R-4,6) MR. M R LASKAR (R-5) MR. R MAZUMDAR MR. N J KHATANIAR MS. N PHUKAN MR B KAUSHIK(R-4)
33	WP(C)/5408/2022	PROBIN CHANDRA BURAGOHAIN Versus THE GOVT OF ASSAM AND 12 ORS	MS G BORA MS. B TALUKDAR MS M GOGOI MR. D K JAIN	GA, ASSAM MR. N BARUAH (r-12) SC, SEC. EDU. SC, SSA
34	WP(C)/7196/2022	HOREN CHUTIA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	SC, SEC. EDU.
35	WP(C)/7802/2022	KAZI ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S ISLAM MR A HAWARI	SC, SEC. EDU. SC, FINANCE
36	WP(C)/8322/2022	PRASANTA BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR D K ROY MS U SHARMA	SC, HIGHER EDU MR. J C GOGOI (R-4) MR. D HANDIQUE (R-4) MS. S E AHMED (r-7,8,9) MD A A HUSSAIN (r-7,8,9) MR B ISLAM (R-4) SC, DIB. UNIVERSITY
37	WP(C)/1027/2023	SHRI LALIT SONOWAL Versus THE STATE OF ASSAM AND 4 ORS	MR. M SARMA MR. M B U AHMED	SC, HIGHER EDU
38	WP(C)/6292/2023	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. J AHMED (R-7,8,9) SC, AG MR. S K MEDHI(FOR ACCOUNTANT GENERAL (R-6))) MS A HUSSAIN (R-7,8,9) R BEGUM (R-7,8,9) H G DAISY (R-7,8,9) SC, SEC. EDU. SC, SSA SC, FINANCE
39	Cont.Cas(C)/426/2024 FIXED	ABDUL ALIM KHAN Versus NARAYAN KONWAR AND ANR	MR A U AHMED MS. H SARMA	MR. N J KHATANIAR(R-1) MR B KAUSHIK (R-1)
40	Cont.Cas(C)/444/2024	JOYDEEP DEY Versus NARAYAN KONWAR AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-4,2) MR. B TALUKDAR(R-2)

41	Cont.Cas(C)/596/2024	KAMAL UDDIN AHMED Versus S N CHOWDHURY, ACS	MR. N ISLAM	
42	WP(C)/3792/2024	DIBYA CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR N SARMA MR. U SARMA K. KALITA	GA, ASSAM SC, SEC. EDU.
43	Cont.Cas(C)/140/2025	DHANASHREE KALITA Versus J. P. BRAHMA AND ANR	MR D MAHANTA	MR. P MAHANTA (R-2) MS. P SAHARIA(R-2) C SARMA(R-2) V KHAKHALARY(R-2)
44	I.A.(Civil)/1317/2025 in CRP(IO)/89/2025 WITH CRP(IO)/89/2025 CAVT. NO. 012620/25,N	PARTHA PRATIM GOSWAMI Versus INTERNAL COMMITTEE OF YES BANK LTD INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MR. N J KHATANIAR MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	MR. A IKBAL MS S SIDDIQUA MR A CHOWDHURY (R-1) FOR CAVEATOR MR. A DEKA
45	I.A.(Civil)/1350/2025 IN CRP(I/O) 119/2025 (D/O) in CRP(IO)/119/2025	THE STATE OF ASSAM AND ANR Versus KABEER MOHAMMAD KHAN AND ORS	MR R M DAS MR. C SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/21/2025	SMTI NIYATI DAS Versus SUBHABRATA DAS	MR. R SARMA MR. R K JAIN	
2	CRP/51/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI	MR. R SHARMA MR. D DEKA	GA, ASSAM
3	CRP/52/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
4	CRP/53/2025	POWER GRID CORPORATION OF INDIA LTD Versus STATE OF ASSAM AND 3 ORS.	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
5	CRP/54/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
6	CRP/55/2025	POWER GRID CORPORATION OF INDIA LIMITED Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
7	CRP/56/2025	POWER GRID CORPORATION OF INDIA LTD Versus DISTRICT COMMISSIONER, HAILAKANDI AND ANR	MR. R SHARMA N KHERA MR. D DEKA	GA, ASSAM
8	CRP(IO)/121/2025	SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus HANUFA KHATUN	MR. S. PEGU	

9	CRP(IO)/130/2025	BIJU BEZBAROOAH Versus SMTI. MANALISHA BEZBARUA	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A SHARMA MR A TALUKDAR MR J DAS N.R. SHARMA P BHOWMICK	
10	CRP(IO)/155/2025	MD RAJU MIA AND 3 ORS. Versus AKLAM UDDIN AND 2 ORS.	MR. I ALAM MR. T SK	
11	CRP(IO)/156/2025	SEKHAR JYOTI BORA Versus SMTI NIRMALI SUT	MR. R P SARMAH MR. D DOLEY MS A DEKA	
12	CRP(IO)/157/2025	SMTI NALINI DAS AND ANR Versus NABA KUMAR DAS AND ANR	MR N KALITA MRS A CHOWDHURY	
13	CRP(IO)/158/2025	FAIZUL AHMED @ HANNAN Versus RUHUL ALOM AHMED AND 22 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MD. MEMON AHMED
14	CRP(IO)/159/2025 CAVT. NO.016120/25,N	INDIRA DEVI SURANA Versus ROOPCHAND KUCHERIA	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S SANCHETI MR. A SANCHETI MR. R C SENCHETI FOR CAVEATOR FOR CAVEATOR
15	CRP(IO)/160/2025	ON THE DEATH OF GANGA PRASAD YADAV, HIS LEGAL HEIRS BIJOY KUMAR YADAV AND 11 ORS. Versus ON THE DEATH OF NIRMOLA SUNDARI PAUL, W/O LT. SURESH CHANDRA PAUL, HER HEIRS, LAKHAN PAUL AND 5 ORS. ADMISSION	MR. D CHAKRABARTY MS D.CHAKRABARTY	
16	CRP/181/2019	RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS LEGAL HEIRS SMT. SUDESNA KHOUND AND ANR	MS. M DEVI MR. N C DAS MR A DEY MR A DAS	MR. P J SAIKIA MR. A K GUPTA
17	WITH RSA/35/2020	SHRI RAJEEV GOSWAMI @ RAJIB GOSWAMI Versus ON THE DEATH OF RADHIKA PRASAD KHOUND, HIS DAUGHTER SMT. SUDESNA KHOUND AND ANR	MR. N C DAS MS. M DEVI MR. A DAS	
18	FAO/23/2025	MUSTAK ALI Versus MANIRUDDIN ALI	MR. S SAIKIA	
	WITH I.A.(Civil)/1329/2025 in FAO/23/2025	MUSTAK ALI Versus MANIRUDDIN ALI	MR. S SAIKIA	
19	MACApp./163/2025	PRANJAL SAIKIA Versus THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. M KHAN MS J AKTAR	
20	MACApp./164/2025	NURJAHAN BEGUM Versus KARIM ALOM	MR. K BHATTACHARJEE MS T BARUAH ABBASH U AHMED	
21	MACApp./165/2025	SIBA BHUMIJ ALIAS SHIBA BHUMIJ Versus ROHIT KUMAR MANDAL	DR. U BARUAH RANJU R S BARUAH MR. A BHATTACHARYYA	

FOR HEARING U/O XLI RULE II C.P.C.

22	RSA/37/2023 WITH LCR, FIXED	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	MR. A C SARMA (r-1 to 10) MR P C GOSWAMI (r-1 to 10) MR G BHARADWAJ (r-1 to 10) MR N BRAHMA (r-1 to 10)
	WITH I.A.(Civil)/702/2023 in RSA/37/2023	PRASENJIT MANDAL AND 3 ORS. Versus RANJU DEVI AND 9 ORS.	MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL	
23	RSA/228/2024 FIXED	MAINUL HOQUE @ MAINAL HOQUE Versus MAHIBUL ISLAM AND ORS	MR. P P DAS MR. SURAJIT DAS	
		ORDERS		
24	CRP/198/2015 FIXED	RITU BARUAH Versus PRABHAT MAHANTA	MR.H DAS MR.B SHARMA MR.D CHAKRABARTY MR. U SAIKIA	MR.D SARMAH MR.S K GHOSH MS.F AHMED
25	RSA/221/2015 WITH LCR, FIXED	ON THE DEATH OF APPELANT NO.1 MOSIR UDDIN AHMED HIS LEGAL HEIRS and ORS Versus MD. MONIRUZZAMAN and 5 ORS	MR G P BHOWMIK MR. S K GHOSH MR.B DEB MR.R HAZARIKA MS F AHMED MR A ALAM	MR. M U MONDAL MR. M U MONDAL MRS. M A OZAH (r-2) MR. D A KAIYUM (R1) MR. M DUTTA MS. N NASRIN MR.M R KHANDAKAR(R-1) MD. I H KHAN MR E HUSSAIN (R1) MR A ALIM SK MDI H KHANR-1
26	CRP/360/2015 FIXED	HEM CHANDRA BORO and 2 ORS. Versus SHRI BHUBANESWAR BORO and 11 ORS.	MR.S R GOGOI MR.H BARUAH MR.N K DEKA MRSP R MAHANTA	MR B K SARMA(R-1,2,3) MR. R C PAUL(R-1,2,3)
27	CRP/255/2016	HAJI IDRIS ALI LASKAR and ANR. Versus ON THE DEATH OF MD. IBRAHIM ALI LASKAR HIS LEGAL HEIRS NAMELY	MR.N DHAR MR. T U LASKAR MR.M MALAKAR	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
28	CRP(IO)/69/2018	FORHAD ALI PARAMANIK Versus ABDUL RAHMAN MONDAL AND 5 ORS.	MR. M HOQUE MR. L R MAZUMDER MS. S DEVI MS. A DAS	MR. A R SIKDAR MR N AHMED MR N AHMED MR. R BARUAH MR. A IKBAL MR A ALI MR A ALI
29	CRP(IO)/123/2020	ON THE DEATH OF DILIP KUMAR DAS Versus PANKAJ KUMAR JAIN	MR. P P DAS	
30	CRP/59/2021 WITH LCR	ON THE DEATH OF ABDUR RAHMAN Versus LAKHI NESSA AND ANR	MR. R ALI MR. H A AHMED MR A S SK	
31	CRP(IO)/82/2022	KHAGEN BARUAH Versus TULTUL CHETIA AND 2 ORS	MR. D C C PHUKAN MS. J GOGOI	MS. M CHOUDHURY (r-3) MS C BORAH (r-3)
32	CRP(IO)/245/2022	ANWAR HUSSAIN LASKAR Versus RAFIQUE AHMED LASKAR AND 5 ORS	MR. N ALAM G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MR. J HUSSAIN	MR. A M BARBHUIYA (r-2 to 6) MS A BEGUM (r-2 to 6) B. PATHAK (r-2 to 6) S. M. ZINNA (r-2 to 6)
33	CRP(IO)/146/2023 CAVT. NO.04052/023,	SIDDIQUR RAHMAN Versus MD. IKRAMUDDIN AHMED AND 2 ORS	MR H DAS MR. P GOGOI	MR. D HAZARIKA FOR CAVEATOR
34	CRP/165/2023	KRISHNA KR SINGH @ KISHAN SINGH Versus SHYAMALI DE AND 2 ORS.	MR. B J MUKHERJEE MS R SAHA	MR. A SATTAR S CHOUDHURY (FOR CAVEATOR)
35	CRP(IO)/356/2023	AZIZUL HOQUE LASKAR Versus RABIYA BEGUM MAZUMDER AND 9 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. M H RAJBARBHUIYAN (r-1,2,4,6,7,8,9, 10)

36	CRP(IO)/388/2023	ISHA KANTA BARUAH SINCE DECEASED REP BY HIS LEGAL HEIRS SMT. HEMLATA BARUAH AND 3 ORS Versus JADUMANI DUTTA	MS. A BHATTACHARYYA MR. P KALITA	
37	Tr.P.(C)/2/2024	SMTI. JOTIKA HALDAR Versus TAPAN BARMAN	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	MS. P BASFORE
38	CRP(IO)/25/2024	CHITRANGADA CHAKRAVERTI Versus ON THE DEATH OF DEBOJYOTI SENGUPTA @ RANJAN SENGUPTA HIS HEIRS AND LEGAL REPRESENTATIVES	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	
39	CRP(IO)/77/2024	THE MONFORT SCHOOL AND 3 ORS Versus MRIDULA KONWAR HAZARIKA AND ANR	MR. A DHAR MS. D GHOSH OWEN. C	SC, SEC. EDU.
40	CRP/128/2024 CAVT. NO.09792024,117800010292/024,	DWIJEN MOHAN DEKA @ DWIJENDRA MOHAN DEKA AND 23 ORS Versus DISPUR BAROWARI PUJA SAMITI AND JYOTI KALA KENDRA AND 3 ORS	MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	MR. S P ROY(R-1 TO 3) Sahanor Alam JYOTISH DAS (R-1 TO 3) MS. P AGARWALA(R-1 TO 3) MS. V RAI(R-1 TO 3)
41	CRP(IO)/186/2024	RAM KRISHNA DUTTA AND 2 ORS Versus BIMAL PHUKAN @ BIPIN BHARALI	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	
42	I.A.(Civil)/2877/2024 FIXED in RSA/172/2024	GITIMA ROY AND 2 ORS Versus SABITA NATH SARMA	MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM	
	WITH RSA/172/2024	GITIMA ROY AND 2 ORS Versus SABITA NATH SARMA	MR G J SAIKIA MR. N DAS MR S DAS MD A ISLAM	MR. S K GHOSH MS F AHMED
43	I.A.(Civil)/3803/2024 in WP(C)/5685/2023 (D/O), FIXED in WP(C)/5685/2023	DEBENDRA NATH PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MRS. R BORAH	GA, ASSAM MR. S P ROY MRS P BARUA(R-5) MR M KALITA (R-5) JYOTISH DAS MS. P AGARWALA MS. V RAI SC, REVENUE
	WITH Cont.Cas(C)/203/2025	DEBENDRA NATH PHUKAN Versus RAJA BAISHYA, ACS AND 2 ORS.	MR. M K CHOUDHURY MRS. R BORAH	
45	FAO/9/2025 CAVT. NO.017320/25,N (AT 2:00 PM), FIXED WITH I.A.(Civil)/545/2025 in FAO/9/2025	PRANAB RANJAN BHUIYA Versus ASHIT RANJAN BHUIYA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR B PRASAD MR P J BORAH FOR CAVEATOR
46	I.A.(Civil)/1271/2025 in CRP(IO)/103/2025 WITH CRP(IO)/103/2025 WITH I.A.(Civil)/825/2025 in CRP(IO)/103/2025	PRANAB RANJAN BHUIYA Versus ASHIT RANJAN BHUIYA MOIN UDDIN LASKAR Versus KUTUB UDDIN LASKAR KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS. KUTUB UDDIN LASKAR AND 14 ORS. Versus MOIN UDDIN LASKAR AND 9 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR B DEORI MR. A H M R CHOUDHURY MR. A H M R CHOUDHURY	MR B PRASAD MR P J BORAH FOR CAVEATOR MS. R CHOUDHURY

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
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22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,30th April 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1140/2025 FIXED	ANIKET SOVASARIA Versus THE UNION OF INDIA AND 2 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. DIVYANSH RATHI	SC, GST
2	Bail Appln./1226/2025 BA 3464/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAJBIB PEGU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./43/2025 BA 1421/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MAFIJUL HAQUE Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
4	Bail Appln./659/2025 WITH CASE RECORD(SCANNED COPY)	SRI S KAPANI Versus THE STATE OF ASSAM	MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP K BHARALI	PP, ASSAM
5	Bail Appln./766/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	FR JUSTIN RAJ RL Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	PP, ASSAM
6	Bail Appln./864/2025 WITH OFFICE NOTE	MOTIAR RAHMAN Versus THE UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
7	Bail Appln./882/2025 WITH CASE RECORD(SCANNED COPY)	SHORAB ALI @ BABLU @ BABU Versus THE STATE OF ASSAM	MR. H ALI MR A N AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1130/2025 FIXED	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI	SC, DRI
2	Bail Appln./1316/2025 B/O	CHOTU KUMAR AND ANR Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
3	Bail Appln./1323/2025	HASAN ALI Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
4	Bail Appln./1326/2025	MD ABU SALIM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I U CHOWDHURY MR. SAYED SALIM AHMED	PP, ASSAM
5	Bail Appln./1328/2025	SUMIT DAS Versus THE STATE OF ASSAM	MS. A BEGUM MS P DAS	PP, ASSAM
6	Bail Appln./1329/2025	MD SATIF ALI Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
7	Bail Appln./1331/2025	BILLAL HOSSAIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
8	AB/967/2025	KUSHESWAR DUTTA Versus THE STATE OF ASSAM	MR. M SARANIA MR R.BEZBARUAH MR A SARANIA	PP, ASSAM
9	AB/968/2025	MD SAJISH ALI AND ORS Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
10	AB/973/2025	AMIT BORSAIKIA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
BAIL HEARING (BA)				
11	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM

12	Bail Appln./3380/2024 WITH CASE RECORD(SCANNED COPY)	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
13	Bail Appln./3955/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD ISLAM UDDIN Versus THE STATE OF ASSAM	MR M A ISLAM MR J I MONDAL	PP, ASSAM
14	Bail Appln./3969/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAHANGIR ALAM Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
15	Bail Appln./170/2025 WITH CASE RECORD(SCANNED COPY)	GANESH KUMAR Versus THE UNION OF INIDA	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	SC, NCB
16	Bail Appln./360/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOHD. FARUK Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
17	Bail Appln./480/2025 WITH CASE RECORD(SCANNED COPY)	MD ELIYAS KHAN, Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
18	Bail Appln./520/2025 WITH CASE RECORD (SCANNED COPY)	SANJIT DEBBARMA Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MS DHANESWARI K	PP, ASSAM
19	Bail Appln./625/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD SAYEDUR RAHMAN @ SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM	PP, ASSAM
20	AB/652/2025 FIXED	AINAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
21	Bail Appln./679/2025 FIXED	IRFAN ALI Versus THE STATE OF ASSAM	MD M S ALI	MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM
22	Bail Appln./713/2025 WITH CASE RECORD(SCANNED COPY), B/O	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
23	Bail Appln./778/2025 WITH CASE RECORD(SCANNED COPY)	BIPLAB DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
24	Bail Appln./787/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BABLU CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	MS. D GHOSH(R-2) MS N DEKA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) MR. D K AGARWALA(R-2) PP, ASSAM
25	Bail Appln./840/2025 AB 417/2025(D/O), AB 418/2025(D/O), AB 419/2025(D/O), FIXED	ABDUL JALIL Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
26	Bail Appln./975/2025 FIXED	BIBEK BASOF Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
27	Bail Appln./1044/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD SAIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P BORDOLOI MR. R K MAHANTA	PP, ASSAM
28	Bail Appln./1204/2025 WITH OFFICE NOTE, FIXED	RANJIT KUMAR AND ANR Versus THE STATE OF ASSAM	N NEOG L BANIK MS. S KAUR	PP, ASSAM
29	Bail Appln./1227/2025 WITH OFFICE NOTE, FIXED	MASUM YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM SPECIAL PP, CM's VIGILANCE
30	Bail Appln./1228/2025 WITH OFFICE NOTE, FIXED	TANBIR YUSUF AHMED Versus THE STATE OF ASSAM	MR K P PATHAK F. K. AHMED	PP, ASSAM SPECIAL PP, CM's VIGILANCE

31	Bail Appln./1233/2025 FIXED	GAURAV DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MR P DOLEY MS S JAIN
<u>BAIL HEARING</u>			
32	AB/256/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHIN KHAN Versus THE STATE OF ASSAM	MR. L R MAZUMDER PP, ASSAM MR. A ISLAM MR E HUSSAIN
33	AB/350/2025	PRITAM KUMAR CHOUDHARY Versus THE UNION OF INDIA	MR K THAKUR SC, NCB S YESMIN B ALI SK MR. J N SUWAI
34	AB/588/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAFIK ALI @ RAFIQUE ALI Versus THE STATE OF ASSAM AND ANR	MRS. K DEVI PP, ASSAM MS S A KHALIFA
35	AB/676/2025 FIXED	MOHESH TURI @ MAHESH MIRDHA Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN PP, ASSAM MRS. S Y AHMED MR. A AHMED MS. F H AHMED MR. M ALOM
36	AB/681/2025 FIXED	TAJUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS PP, ASSAM MS. K L R YANTHAN MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS MS. S. CHANDA
37	AB/685/2025 FIXED	MR NEFA BURAGOHAIN ALIAS MRINAL GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. D CHUTIA PP, ASSAM MR SAURADEEP DEY
38	AB/712/2025 FIXED	RAVINDRA KUMAR RAWAL Versus THE CENTRAL BUREAU OF INVESTIGATION	MS. S BHUYAN DY.S.G.I. MR. B D KONWAR SR. ADV. MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN
39	AB/776/2025 WITH OFFICE NOTE, FIXED	PRASENJEET MONDAL AND 6 ORS. Versus THE STATE OF ASSAM AND ANR	MR A K AZAD PP, ASSAM MR. I HUSSAIN
40	AB/814/2025 WITH OFFICE NOTE, FIXED	AMINUR RAHMAN Versus THE STATE OF ASSAM	MR. M ISLAM PP, ASSAM MS A KHATUN

ORDERS

41	W.P.(CrI.)/33/2022 WITH LCR, FIXED	GULAM NABI AZAD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY GA, ASSAM S. TALUKDAR MR. DITUL DAS
42	I.A.(CrI.)/220/2025 BA 2427/2024(D/O), WITH OFFICE NOTE in Bail Appln./2427/2024	HARICHARAN BISWAS Versus THE UNION OF INDIA,	S K DAS SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025

9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3828/2018 PART-HEARD, IN WP(C)/2054/2017 (D/O), WP(C)/449/2017 (D/O)	RUHUL AMIN AND 86 ORS. Versus THE STATE OF ASSAM AND 56 ORS.	MR. K N CHOUDHURY (P1, P4) MR A R BHUYAN MR. M A I HUSSAIN MR. M U Ahmed (P1, P4)	GA, ASSAM MR. A ROSHID (R-124) MR. R K PRADHAN (R-5-57) MR. N N B CHOUDHURY (R-52-57) MR. S K DAS (R-7-51) MR. R BORPUJARI MR. S BORTHAKUR (R-58 to R-123) MS. T BEGUM (R-124) MR D P SAHU (R-52-57) MR R KARIM (R-7-51) MR. M DEWAN (R-52-57) SC, REVENUE MS. S KAKOTI (R-58 to R-123)
	WITH I.A.(Civil)/2466/2018 in WP(C)/3828/2018	THE DEPUTY COMMISSIONER, SOUTH SALMARA MANKACHAR Versus RAHUL AMIN AND 91 ORS	MR. S S ROY JR. GA, ASSAM	MR A R BHUYAN MR. M A I HUSSAIN
	WITH I.A.(Civil)/2700/2018 in WP(C)/3828/2018	ABU MOSTAFA SHEIKH AND 5 ORS Versus RAHUL AMIN AND 92 ORS	MR. R K PRADHAN MR. N N B CHOUDHURY MR D P SAHU	MR A R BHUYAN GA, ASSAM MR. R BORPUJARI MR. M A I HUSSAIN SC, REVENUE
	WITH I.A.(Civil)/2807/2018 in WP(C)/3828/2018	KHAIRUZZAMAN AND 50 ORS Versus THE STATE OF ASSAM AND 92 ORS.	MR. M HASAN MR. M AHMED	SC, REVENUE
	WITH I.A.(Civil)/2826/2018 in WP(C)/3828/2018	ROHMOTULLAH SK. AND 44 OR Versus RAHUL AMIN AND 98 ORS	MR. S K DAS MR R KARIM	GA, ASSAM MR A R BHUYAN SC, REVENUE
2	WP(C)/4790/2018	PRAKITA KR. NATH AND 120 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR R KARIM	GA, ASSAM SC, REVENUE

3	WITH WP(C)/5003/2018	SOFIAL HUSSAIN AND 36 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
4	WITH WP(C)/5570/2018	HAZRAT ALI SHEIKH AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A MANNAF MD A S ALI	GA, ASSAM
5	WITH WP(C)/5653/2018	SHAMIM AKHTER AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. R SENSUA MR. K MOHAMMED	GA, ASSAM MR. R BORPUJARI SC, REVENUE
6	WITH WP(C)/6456/2018	PRAN BISWAS HAJONG AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
7	WITH WP(C)/7999/2018	AKTAR HUSSAIN AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR H I CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE
8	WITH WP(C)/8844/2018	GOBINDA CHANDRA DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR. M CHOUDHURY MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR D SAIKIA	GA, ASSAM MR. J HANDIQUE SC, REVENUE
9	WITH WP(C)/2521/2019	CHIRANG DISTRICT GAONBURA ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM	MR. J HANDIQUE (SC, REVENUE DEPTT.(R-1) SC, BTC
10	WITH WP(C)/6178/2019 CAVT. NO. 0728/2019	SAMSUL BARI SARKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM MR. S BORTHAKUR SC, REVENUE AND DISASTER MANAGEMENT DEPT FOR CAVEATOR
11	WITH WP(C)/8394/2019	ABDUL LATIF SK. AND 64 ORS. Versus THE STATE OF ASSAM AND 66 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. T J MAHANTA GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE MR. S BORTHAKUR FOR CAVEATOR
12	WP(C)/7649/2019 PART-HEARD	NURSING ASSTT/HAV FORCE NO. 371073 DILWAR SINGH CHAUHAN AND 220 ORS. Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MRS. A GAYAN ASSTT.S.G.I.
13	WP(C)/6873/2015	M/S RAMDEV JUTE Versus THE STATE OF ASSAM AND 6 ORS	DR.B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	SC, FINANCE & TAXATION MR.S SAIKIA
14	WP(C)/1952/2016 B/O	JAHAR UDDIN SK and 52 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.I A TALUKDAR MS.P BARMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
15	WP(C)/8108/2018	RANJIT PAUL AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. H A SARKAR	SC, NRC (R4) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. SC, F.T (R2,3,5TO8)

16	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
17	WITH WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
18	WP(C)/6871/2022	MD ALI AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM MR. DITUL DAS (R-7,8) MR. R RAHMAN (R-7,8) SC, REVENUE
19	WITH WP(C)/6660/2022	MD AMIR AHMED AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM MR. DITUL DAS (R-7,8) MR. R RAHMAN (R-7,8) SC, REVENUE
20	WP(C)/6972/2022	MD. BABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. R Deka S I AKAND	GA, ASSAM MR D GOGOI, SC, APDCL SC, REVENUE SC, FINANCE
21	WP(C)/6985/2022	SMT. BAJANTI KARMAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/7518/2022	ASSAM MORAN SABHA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR A K SINGHA MR S GAUTAM M R Sharma	GA, ASSAM SC, REVENUE
23	WP(C)/8190/2022	M.K ENTERPRISE Versus THE UNION OF INDIA AND 3 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM	SC, HIGHER EDU MR. U K NAIR (r-4) GA, ASSAM MRS. A GAYAN MR. A BORO (r-4) MR A CHAKRABORTY (r-4) MS N NEWME (r-4) DY.S.G.I.
24	WP(C)/25/2023	M/S BARAK ALLOY Versus THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
25	WP(C)/131/2023	NUR ABBAS AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM MRS. R S CHOWDHURY MR S BORTHAKUR (R-10) MR. DITUL DAS (r-9,10) MS G DAS MR. R RAHMAN (r-9,10) MR SAURADEEP DEY(R-10) R. CHAUHAN
26	WP(C)/140/2023	DEBAJIT SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR. D BORAH (r-4,5,6) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE
27	WP(C)/939/2023	LOHIT PRAKASH DUTTA AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SHRI T J MAHANTA (R-3, R-4 & R-5) GA, ASSAM
28	WP(C)/966/2023	ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS.	MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH	GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C

29	WP(C)/997/2023	SAYED ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, FINANCE SC, REVENUE
30	WP(C)/1204/2023 CAVT. NO.15612/022,	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
31	WP(C)/1253/2023	M/S RIZA ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR A CHETIA	GA, ASSAM SC, A.H and V. DEPT.
32	WP(C)/1995/2023	PRADIP TIBREWAL AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. A DHAR MS. D GHOSH	MR. B DEKA DY.S.G.I.
33	WP(C)/2520/2023	BHAGWATI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. M K DEURI MR. D GOGOI	GA, ASSAM SC, REVENUE SC, GMC
34	WP(C)/4048/2023	ABUL KASEM PARMANIK Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE
35	WP(C)/4091/2023 FIXED	DILIP KUMAR THAKURIA Versus THE GUWAHATI MUNICIPAL DEVELOPMENT AUTHORITY AND 7 ORS	MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	GA, ASSAM SC, G M D A
36	WP(C)/4522/2023	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
37	WP(C)/4556/2023	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK
38	WP(C)/4806/2023	PRABEEN KR. MASKARA Versus THE STATE OF ASSAM 3 ORS	MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM SC, REVENUE
39	WP(C)/4847/2023	DAYABATI BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	GA, ASSAM SC, REVENUE
40	WP(C)/4900/2023	SRI RITURAJ BRAHMA Versus UNION OF INDIA AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA MS B SARMA	SC, GST MR H GUPTA DY.S.G.I.
41	WP(C)/5777/2023	INDIRA RONGPHARPI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, REVENUE SC, K A A C
42	WP(C)/5817/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
43	WITH WP(C)/5820/2023	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS .	MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN	SC, REVENUE

44	WP(C)/6021/2023	DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	GA, ASSAM MS G HAZARIKA (R 1) MR. N GOSWAMI (R 2, 3 & 4) SC, REVENUE AND DISASTER MANAGEMENT DEPT
45	WP(C)/6322/2023	MS SURYA BUSINEES PRIVATE LIMITED Versus THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION
46	WP(C)/6381/2023	TIKENDRAJIT DEKA Versus THE MANGING DIRECTOR, THE CITY CO- OP BANK LTD AND ANR	MR I S MAZUMDAR	
47	WP(C)/1216/2024	SUCHEN PACHANI @ SUCHEN PACHONI Versus THE STATE OF ASSAM AND 4 ORS	MR. B PHUKAN MR N M HAZARIKA	SC, HEALTH
48	WP(C)/2760/2024	LAKHI PEGU AND 129 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	GA, ASSAM DY.S.G.I. SC, REVENUE
49	WP(C)/3042/2024	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
50	WITH WP(C)/5426/2022	MODINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	GA, ASSAM MR. R BORPUJARI, SC , REVENUE AND DM DEPARTMENT, ASSAM (R-5) MR. C K S BARUAH (R-1, 6 & 7) SC, FINANCE
51	WITH WP(C)/5339/2023	MAJEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ASLSA (R-6, 7 & 8) SC, ASLSA (R-6, 7 & 8) GA, ASSAM MS. K PHUKAN (R-1) MS. K PHUKAN (R-1) MR. S BARUAH (R-2 & R-3) MR. S BARUAH (R-2 & R-3) MS. P R MAHANTA (R-4) MS. P R MAHANTA (R-4) MR A CHALIHA (R-5) MR A CHALIHA (R-5) DY.S.G.I. SC, FINANCE SC, REVENUE
52	WP(C)/3435/2024	ROFIQUL ISLAM MONDAL Versus THE PUNJAB NATIONAL BANK AND 3 ORS	MR. M HUSSAIN MR M KHAN MR A.K. MOLLAH	SC, PNB
53	WP(C)/3763/2024	M/S DURPANG BISHNUPUR TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM MR. A J DAS (R-6) MR P DEKA (R-6) MR G RENGMA (R-6) SC, REVENUE
54	WP(C)/4838/2024	DULAL KHAKHALARY Versus BHARAT PETROLEUM CORPORATION LIMITED AND 5 ORS	MR H DAS D BARUAH	GA, ASSAM MR D GOGOI, SC FOREST MR. S S ROY(R-1,2) MR. S BORTHAKUR (R-1,2) SC, BPCL
55	WP(C)/5113/2024	NAWAZ AHMED BORBORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. J C GOGOI MR B ISLAM MR. H KAKATI	GA, ASSAM SC, REVENUE

56	WP(C)/5164/2024 CAVT. NO.07242/024,	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIR DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P K ROYCHOUDHURY MR. N G KUNDU SC, REVENUE FOR CAVEATOR
57	WITH WP(C)/3090/2024	ON THE DEATH OF NEPAL CH DEY HIS LEGAL HEIRS DAYAL CH DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. M J BARUAH MR. A. ALI	GA, ASSAM MR. P K ROYCHOUDHURY(R-4,5,6) MR. N G KUNDU(R-4,5,6) MR. A K AZAD(R-4,5,6) SC, REVENUE
58	WP(C)/6409/2024	CHARU BALA ROY @ NAZLIN FARUQUE Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM
59	WP(C)/6556/2024	MAHIDUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, REVENUE
60	WP(C)/6855/2024	HAKIM ALI MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM MS. P R MAHANTA MS. S KONWAR
61	WP(C)/7013/2024	UJJWALENDU GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS. S PHUKAN MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM SC, REVENUE SC, FINANCE SC, PWD
ORDERS				
62	WP(C)/8847/2018 WITH I.A.(Civil)/797/2025 in WP(C)/8847/2018	M/S. D.K. CONSTRUCTION Versus THE UNION OF INDIA AND 6 ORS.	MR. P K GOGOI MR. B BURAGOHAIN MR J P KACHARI	GA, ASSAM SC, NHAI ASSTT.S.G.I.
63	WP(C)/7330/2023 WITH I.A.(Civil)/3828/2023 in WP(C)/7330/2023	M/S. D.K. CONSTRUCTION Versus THE UNION OF INDIA AND 6 ORS GAKUL CH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J KALITA DIKSHITA DEKA	GA, ASSAM MR S BORTHAKUR (r-5) MR. D GOGOI (r-5) SC, REVENUE
64	Cont.Cas(C)/502/2024	GAKUL CH DEKA, Versus THE STATE OF ASSAM AND 4 ORS JITEN KALITA Versus CHANDAN SARMA	MR. J KALITA	GA, ASSAM
65	I.A.(Civil)/270/2025 in WP(C)/5026/2022 WITH WP(C)/5026/2022	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, GAD SC, GMC SC, G M D A SC, GAD SC, G M D A SC, GMC
66	I.A.(Civil)/689/2025 in WP(C)/3777/2021	INDRAJIT PRASAD Versus THE UNION OF INDIA AND ORS	MR. K N CHOUDHURY N GAUTAM	MR. S S ROY

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
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32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	RSA/12/2025 CAVT. NO.004320/25,N	SRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR
	WITH I.A.(Civil)/267/2025 in RSA/12/2025	SHRI SANJAY KUMAR DAS Versus SHRI MONI RAM TALUKDAR AND ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	MR G BHARADWAJ FOR CAVEATOR
MOTION (BA)				
2	Bail Appln./1337/2025	MD ZIAUL HASSAN @ TUMUN Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
MOTION				
3	AB/663/2025 FIXED	MD MUSTAQ AHMED Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
4	AB/699/2025 FIXED	SARIF UDDIN CHOUDHURY Versus THE UNION OF INDIA	MR. A S TAPADER MR M AHMED	DY.S.G.I. PP, ASSAM
5	AB/963/2025 B/O	SRI KRIPESH DEY Versus THE STATE OF ASSAM	MR. A GANGULY MR B DEKA MR. A DHANUKA	PP, ASSAM
6	AB/970/2025	SAMINUL HOQUE Versus THE STATE OF ASSAM	DARAK ULLAH HAZARAT MIRZA ALI MS N CHATTERJEE	PP, ASSAM
7	AB/971/2025	SRI KANGKAN KALITA AND ANR Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
8	AB/972/2025	SIDDIQUE ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B B GOGOI MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
9	AB/974/2025	SARIMUL HAQUE AND 2 ORS. Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA S AJMI	PP, ASSAM
10	AB/976/2025	DIPANKAR ROY Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM

11	AB/977/2025	HANIF ALI MIAH @ HANIF ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
12	AB/978/2025	MD ROMIJ UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
13	AB/979/2025	SOPIKUL ISLAM @ SOFIQUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
14	AB/982/2025	RASEL ALOM ALIAS RUSSEL ALIM @ MANJUR ALAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
15	Bail Appln./1324/2025	MD NACHIR MIAH Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY K A SODIAL	PP, ASSAM
16	Bail Appln./1325/2025	HARJYOTI DAS Versus THE STATE OF ASSAM	MR. N ANAND MR. A K SINGH	PP, ASSAM
17	Bail Appln./1327/2025	TAFIKUL ALI @ TAFIKUL ISLAM Versus THE STATE OF ASSAM	MD T AHMED MR. A MOBARAQUE	PP, ASSAM
ADMISSION				
18	Crl.Pet./393/2025 FIXED	SWMKHW R CH BORO AND 2 ORS. Versus THE STATE OF ASSAM	MR G BORDOLOI P BARO N J DAIMARI	PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./562/2025 WITH OFFICE NOTE, FIXED	BIMAL DEBBARMA Versus UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
20	Bail Appln./744/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SANJIP URANG @ SANJIB URANG @ BATCHA, Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
21	Bail Appln./1197/2025 FIXED	BIKI ALI Versus THE STATE OF ASSAM	MR J RAHMAN K RAHMAN M ISLAM	PP, ASSAM
22	Bail Appln./1244/2025 FIXED	RAJU SHANKHARE AND 2 ORS. Versus THE STATE OF ASSAM	MR J ABEDIN	PP, ASSAM
23	WITH Bail Appln./1207/2025	RAJU SHANKHARE AND 2 ORS. Versus THE STATE OF ASSAM	MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
BAIL HEARING				
24	AB/2887/2024 FIXED	SANKAR MANDAL @ SHANKAR MANDAL Versus THE STATE OF ASSAM	MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
25	AB/3100/2024 FIXED	RAHUL KUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	WITH I.A.(Crl.)/158/2025 in AB/3100/2024	IKRAMUL HUSSAIN Versus RAHUL KUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	

26	WITH AB/3097/2024	RAJKUMAR PATEL Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
	WITH I.A.(CrI.)/127/2025 in AB/3097/2024	IKRAMUL HUSSAIN Versus RAJKUMAR PATEL AND ANR	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	PP, ASSAM
27	AB/3442/2024 FIXED	MD ABDULLAH HUSSAIN @ BIKI BORA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
28	AB/293/2025 FIXED	SRI JAHURUL MIYA Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
29	AB/328/2025 FIXED	MD ABDUL HEKIM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM MS. J AHMED MR. S S AHMED	PP, ASSAM
30	AB/356/2025 WITH CASE RECORD(SCANNED COPY), FIXED	TAIJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
31	AB/395/2025 FIXED	SAIFUN NESSA @ CHARIFUN NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
32	AB/433/2025 FIXED	BHUPEN BARMAN Versus THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
33	AB/449/2025 FIXED	BHASKAR JYOTI MAHANTA Versus THE STATE OF ASSAM	MR. P HAZARIKA	PP, ASSAM
34	AB/610/2025 FIXED	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
35	AB/713/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SHYAM BORUAH AND 4 ORS. Versus THE STATE OF ASSAM	MR. M K MISRA MR. U J SAIKIA MS M DAS	PP, ASSAM
36	AB/896/2025 FIXED	KAMAL DAS AND ORS Versus THE STATE OF ASSAM	MR S C DAS MR. C. SHIL B SARKAR	PP, ASSAM
37	AB/932/2025 FIXED	SRI KASHI RAM SAIKIA Versus THE STATE OF ASSAM	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	PP, ASSAM
<u>ORDERS</u>				
38	I.A.(CrI.)/665/2024 FIXED in AB/3239/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
39	WITH I.A.(CrI.)/195/2025	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM	PETITIONER IN PERSON	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM
40	CrI.Pet./260/2025 FIXED	DR JOY PRAKASH DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR K BHUYAN MR H A AHMED MR. M U E BHUYAN	PP, ASSAM
41	CrI.Pet./380/2025 FIXED	JAMIRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	PP, ASSAM

42	Crl.Pet./381/2025 FIXED	SABANAZ BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
43	Crl.Pet./386/2025 FIXED	BINITA DAS AND 3 ORS. Versus JAYASHREE MAHANTA	MD. B HUSSAIN MR A H TOUFIQ	
44	Crl.Pet./389/2025 FIXED	SHYAMALI CHAKRABORTY AND 3 ORS Versus SRI BIKASH CHAKARBORTY,	MR. K K HANDIQUE MS M BORA	
45	Crl.Pet./404/2025 FIXED	JAHANGIR ALOM Versus NUR NEHAR	MR. S A HUSSAIN MR D J HALOI G BORO	

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[For Wednesday,30th April 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MFA/35/2011	THE NATIONAL INSURANCE CO. LTD., Versus MD. RUSTOM ALI and ANR,	MS.R D MOZUMDAR MS.R BEGUM	
2	MACApp./21/2015 WITH LCR	MD AYNAL HAQUE and 6 ORS Versus THE UNION OF INDIA and ANR	MR.A R AGARWALA	MR. S C KEYAL
3	MACApp./18/2016 WITH LCR	NATIONAL INSURANCE CO LTD Versus SMTI MANJU GOGOI and 4 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR. U J SAIKIA MR. A GOHAIN
4	MACApp./94/2016	NATIONAL INSURANCE CO. LTD. Versus SRI GOPAL BORA @ BORAH and ANR	MR.B K PURKAYASTHA MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA	MR. S K GOSWAMI MR. R SHARMA
	WITH MC/99/2016 in MACApp./94/2016	NATIONAL INSURANCE CO. LTD. Versus SRI GOPAL BORA @ BORAH and ANR.	MR.B K PURKAYASTHA	
5	MACApp./505/2017 WITH LCR	SMTI PROBE BALA DEBI @ PURBESWARI DEBI and 3 ORS Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR.H DAS MS.P BORDOLOI	MR. R C PAUL (r-1)
6	I.A.(Civil)/4013/2018 MAC.APP. 40/2012(D/O), WITH LCR in MACApp./40/2012 WITH I.A.(Civil)/4012/2018	PRIOM CHOUDHURY, Versus M/S. ORIENTAL INSURANCE CO. LTD.,	MR. M TALUKDAR MR. A SHAKIL	
7	Mat.App./43/2019 WITH LCR	PRIOM CHOUDHURY, Versus M/S. ORIENTAL INSURANCE CO. LTD. XXXXXXX Versus XXXXXXX	MR. M TALUKDAR MR. A SHAKIL MR. M ALI	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR

8	MACApp./74/2019 WITH LCR WITH I.A.(Civil)/1949/2016 in MACApp./74/2019	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and ANR	MR S S SHARMA MS. L SHARMA MR. S K SANGANERIA MR. A SHARMA MR. B J MUKHERJEE	MR. S P CHOUDHURY (R-1) MR. A S DHILLON
9	MACApp./49/2020 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SRI DEBAJIT TERON and 2 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR D MONDAL
10	MACApp./249/2020	THE ORIENTAL INSURANCE CO. LTD Versus CHITRALEKHA BISWASI AND 4 ORS	MR. S C BISWAS MR. F A HASSAN MS A BORAH	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
11	MACApp./263/2020 WITH LCR WITH I.A.(Civil)/1885/2020 in MACApp./263/2020	SHASWATI CHOUDHURY Versus RAJAT AGGARWAL AND ANR ORIENTAL INSURANCE COMPANY LTD. Versus DHANESWAR KAKATI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A R AGARWALA (R-1) MR ADITYA AGARWALA (R-1)
12	CO/16/2022 WITH LCR in MFA/55/2010 WITH MFA/55/2010 WITH MC/1479/2010 in MFA/55/2010	HARINDER SAH Versus ORIENTAL INSURANCE CO. LTD. AND ANR. M/S ORIENTAL INSURANCE CO. LTD. Versus HARINDAR SAH and ANR	MR. A R AGARWALA MR. R C PAUL MR.A AHMED MS L DAS	MR. A AHMED MR.A R AGARWALAR-1 MR.D K KOTHARI MR.N DEKA MRR K MOUR
13	Tr.P.(C)./52/2022	M/S ORIENTAL INSURANCE CO. LTD., Versus HARINDAR SAH and ANR, PRIYANKA BORPUJARI Versus MANJYOTI SHARMA	MR.A AHMED MR G KAKOTI MR. P THAKURIA MR. L R BORAH	MR. S N TAMULI MS. A BEGUM P DEKA
14	CRP(IO)/66/2022	UNION OF INDIA AND ANR Versus ARUN KOIRI AND ANR	MR. A BARKATAKI	
15	MACApp./208/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI SHIJU KALITA AND 5 ORS	MR. A DUTTA MR. N M DUTTA MS. C BARMAN MRS. P M DUTTA	MR. B PRASAD MR P J BORAH MS. T M LAHKAR
16	I.A.(Civil)/715/2022 WITH LCR in MACApp./203/2012 WITH MACApp./203/2012 WITH MC/2966/2012 in MACApp./203/2012 WITH I.A.(Civil)/718/2022 in MACApp./203/2012 WITH I.A.(Civil)/719/2022 in MACApp./203/2012	NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS NATIONAL INSURANCE CO LTD Versus HAYET JAIN and ORS	MR.R C PAUL MISS.S ROY MS.A DAS MR.R C PAUL MISS.S ROY MS.A DAS MS.A DAS	MR.R ALI MR.H A AHMED MD.S ALI

17	MACApp./810/2022 WITH LCR	SRI NRIPEN BARMAN Versus THE NEW INDIA ASSURANCE CO. LTD AND ANR	MR S C PANDIT	MR. K K BHATRA
18	I.A.(Civil)/2991/2022 FIXED in MACApp./139/2021 WITH MACApp./139/2021	SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS SRI JAMAN SINGH BRAHMA Versus M/S BAJAJ ALLIANZ GENERAL INSURANCE LIMITED AND 8 ORS	MR. P P BORTHAKUR MAYUR DAS MR. P P BORTHAKUR MAYUR DAS	MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2) MR. R GOSWAMI MS. P BORTHAKUR (R1) MS IVY HUSSAIN (R-2) MS A HUSSAIN (R-2)
19	MACApp./7/2023 WITH LCR	MAMUN BHAGAT AND 2 ORS. Versus SANO YADAV AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	MRS. S ROY (r-3)
20	Tr.P.(C)/67/2023	KANCHAN DUTTA Versus RAJASHRI DAS @ RAJASHRI DUTTA	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH	MR. D P CHALIHA MR M RANA MD. I AHMED
21	MACApp./100/2023 WITH LCR WITH I.A.(Civil)/1540/2023 in MACApp./100/2023 WITH I.A.(Civil)/1545/2023 in MACApp./100/2023	NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F NEW INDIA ASSURANCE CO. LTD. Versus ISHWARI CHETRY AND 7 ORS. F	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT MR. R K BHATRA MR. A SAIKIA MS P HUJURI MS R GANGAWAT	MR. S CHAMARIA (R1) MR A N SARMAH (R1) MR M M ZAMAN (R1) MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8) MR. K K BHATTA MS JONA TALUKDAR (r-8) MS R DEVI (r-8)
22	CRP(IO)/293/2023 FIXED	RAMESH CHANDRA DAS Versus LAKHI KANTA SUTRADHAR	MD. B HUSSAIN MS NEELAM MR A H TOUFIQ	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH
23	MACApp./424/2023 WITH LCR WITH I.A.(Civil)/3471/2023 in MACApp./424/2023	ORIENTAL INSURANCE COMPANY LTD. Versus BISHNU RAM HANSE AND 2 ORS. ORIENTAL INSURANCE COMPANY LTD. Versus BISHNU RAM HANSE AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA (r-1) MR ADITYA AGARWALA (R-1,2,3)
24	I.A.(Civil)/3854/2023 in MACApp./15186/2023 WITH MACApp./15186/2023 (Filing Number)	NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO. LTD. NILIMA BEGUM AND ANR. Versus UNITED INDIA INSURANCE CO LTD F	MR. M M ZAMAN MR. M M ZAMAN	MR T KALITA (R-1) MR. A KAKATI(R-1)
25	I.A.(Civil)/13/2024 in MACApp./13480/2022 WITH MACApp./13480/2022 (Filing Number)	DHANANJAY DAS Versus THE DIVISIONAL MANAGER AND 2 ORS. DHANANJAY DAS Versus THE DIVISIONAL MANAGER AND 2 ORS. F	MR. A AHMED MR A AHMED U U KHAN MR. A AHMED	
26	MACApp./15/2024 WITH I.A.(Civil)/94/2024 in MACApp./15/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS	MS.C MOZUMDAR MR.S P SHARMA MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	

	WITH I.A.(Civil)/95/2024 in MACApp./15/2024	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS XXXXXXXX Versus XXXXXXXX	MS. R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
27	Mat.App./26/2024 WITH LCR	XXXXXXXX Versus XXXXXXXX	MR. A H M R CHOUDHURY	MS. A DEVI
	WITH I.A.(Civil)/2198/2024 in Mat.App./26/2024	XXXXXXXX Versus XXXXXXXX	MR. A H M R CHOUDHURY	
28	WITH Mat.App./23/2024	XXXXXXXX Versus XXXXXXXX	MS. A DEVI	MR. A H M R CHOUDHURY
29	CRP/91/2024 FIXED	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL	MS A HUSSAIN MR. A K RAY MR. I GOGOI MR. M I HUDA M PATHAK MISS T DAS S AHMED	
	WITH I.A.(Civil)/3615/2024 in CRP/91/2024	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL,	MS A HUSSAIN S AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
30	I.A.(Civil)/103/2024 in MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS.	MS P HUJURI MS M N KONYAK	S AHMED(R-1) S AHMED(R-1)
	WITH MFA/5407/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS. E	MS P HUJURI	
31	I.A.(Civil)/141/2024 in MACApp./10218/2023	ON THE DEATH OF PANKAJ HAZARIKA HIS LEGAL HEIR SMT LAKSHMI HAZARIKA Versus M/S ASSAM COMPANY INDIA LTD. AND 5 ORS.	MR D MONDAL DR. U BARUAH RANJU R S BARUAH	MR. A J SAIKIA(R-3) M CHETIA(R-3) MR. S. PEGU(R-3)
	WITH MACApp./10218/2023 (Filing Number)	ON THE DEATH OF PANKAJ HAZARIKA HIS LEGAL HEIR SMT LAKSHMI HAZARIKA Versus M/S ASSAM COMPANY INDIA LTD. AND 5 ORS. B	MR D MONDAL	
32	MACApp./604/2024 WITH LCR	BHARATI BAISHYA Versus BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD AND ANR	MR B KAUSHIK MR. S HAZARIKA K BHARALI	MR. P HAZARIKA (R-1) MR. H S BORAH(R-1)
33	I.A.(Civil)/1489/2024 in MACApp./5271/2024	SAHARA KHATUN Versus THE NATIONAL INSURANCE COM0 LTD AND 2 ORS.	B R DAS MS M BHARATI	MS. P BHATTACHARYA(R-2) MS. P MAHANTA(R-2) MR. A BORUA(R-2) MS K GANGAWAT(R-1) MS R GANGAWAT(R-1)
	WITH MACApp./5271/2024 (Filing Number)	SAHARA KHATUN Versus THE NATIONAL INSURANCE COM LTD AND 2 ORS H	B R DAS	
34	I.A.(Civil)/2003/2024 FIXED in MFA/14025/2023	THE UNION OF INDIA Versus M/S PURBANCHAL CEMENT LTD.	MR. K GOGOI	M. KALITA DIVYANSH RATHI
	WITH MFA/14025/2023 (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus M S PURBANCHAL CEMENT LTD B	MR. K GOGOI	

	WITH I.A.(Civil)/14067/2023 (Filing Number)	UNION OF INDIA REPRESENTED BY THE GENERAL MANAGER CLAIM NF RAILWAY Versus MS PURBANCHAL CEMENT LTD	MR. K GOGOI	
35	WITH I.A.(Civil)/241/2023 IN MFA SL.NO. 15766/2022	THE UNION OF INDIA Versus M/S BRAHMAPUTRA TMT BARS PVT. LTD.	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
36	I.A.(Civil)/2210/2024 in MACApp./7652/2024	NATIONAL INSURANCE COMPANY LIMITED Versus BIRAH BORDOLOI AND 4 ORS.	MR T KALITA J KOTOKY MR. A KAKATI	
	WITH MACApp./7652/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus BIRAH BORDOLOI AND 4 ORS H	MR T KALITA	
	WITH I.A.(Civil)/7653/2024 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus BIRAH BORDOLOI AND 4 ORS H	MR T KALITA	
37	I.A.(Civil)/2328/2024 in MACApp./2283/2024	THE NATIONAL INSURANCE COMPANY LTD Versus KALI DAS AND AND 3 ORS	MR. P J BARMAN MS R TADO	MR G KAKOTI(R-1,2) MR. P THAKURIA(R-1,2) S MEDHI(R-1,2)
	WITH MACApp./2283/2024 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus KALI DAS AND AND 3 ORS H	MR. P J BARMAN	
38	I.A.(Civil)/2329/2024 in MACApp./7906/2024	SAHEBA KHATUN Versus THE DIVISIONAL MANAGER AND ANR.	MR. R GOSWAMI DR. N BAROOAH MS N DEVI MS S DAS	
	WITH MACApp./7906/2024 (Filing Number)	SAHEDA KHATUN Versus THE DIVISIONAL MANAGER AND ANR A	MR. R GOSWAMI	
39	I.A.(Civil)/2427/2024 in MACApp./7486/2024	NEW INDIA ASSURANCE COMPANY LIMITED Versus MARAMI SAIKIA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./7486/2024 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD Versus MARAMI SAIKIA AND 2 ORS B	MS. R D MOZUMDAR	
40	I.A.(Civil)/3464/2024 in MACApp./623/2018 (D/O) in MACApp./623/2018	SMTI ILI DEVI Versus ORIENTAL INSURANCE COMPANY LTD	MR. P SUNDI	
41	I.A.(Civil)/3607/2024 in MACApp./13923/2024	NANDA DAS @ NANDA KALITA Versus THE DIVISIONAL MANAGER AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	MR. R C PAUL (R1)
	WITH MACApp./13923/2024 (Filing Number)	NANDA DAS @ NANDA KALITA Versus THE DIVISIONAL MANAGER AND 2 ORS	MR H DAS	
42	I.A.(Civil)/3638/2024 in MACApp./13748/2024	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	
	WITH MACApp./13748/2024 (Filing Number)	RANJIT NARZARY AND 2 ORS Versus THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS	

43	CRP(IO)/137/2025 FIXED	RANJAN SAIKIA Versus JANMONI SAIKIA @ JUNMONI SAIKIA DAS	MR. B K DAS H P NEOG I J SINGPHO	
44	I.A.(Civil)/249/2025 WITH LCR in MACApp./647/2022 WITH MACApp./647/2022	SMTI DEVIKA SARMA Versus UNITED INDIA INSURANCE CO. LTD UNITED INDIA INSURANCE CO. LTD Versus SMTI DEVIKA SARMA AND 5 ORS	MR D MONDAL MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. K K BHATTA MR. R GOSWAMI MR D MONDAL(R-1) DR. U BARUAH(R-1) MS. M SAIKIA MS. P BORTHAKUR
45	I.A.(Civil)/1060/2025 in MACApp./1463/2025 (D/O) in MACApp./1463/2025 WITH I.A.(Civil)/1061/2025	NATIONAL INSURANCE COMPANY LIMITED Versus DHRUBAJYOTI DAS NATIONAL INSURANCE COMPANY LTD. Versus DHRUBAJYOTI DAS	MR T KALITA MR T KALITA	
46	I.A.(Civil)/1187/2025 FIXED in MACApp./245/2024 WITH MACApp./245/2024 WITH I.A.(Civil)/1672/2024 in MACApp./245/2024 WITH I.A.(Civil)/1678/2024 in MACApp./245/2024	SMTI RINA PAGAG Versus NATIONAL INSURANCE COMPANY LIMITED NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG NATIONAL INSURANCE CO. LTD. Versus SMTI. RINA PAGAG	MR. P J SAIKIA MR. A K GUPTA MR. C PHUKAN MR. C. PHUKAN MR. C. PHUKAN	MR C PHUKAN MR. S C BISWAS (R4, R5) MR. P J SAIKIA MR. A K GUPTA MS. U NANDA (R4, R5) MS. J GHOSH (R4, R5) MR. P J SAIKIA MR. P J SAIKIA MR. A. K. GUPTA
47	I.A.(Civil)/1345/2025 in MACApp./3000/2025 WITH MACApp./3000/2025 (Filing Number) WITH I.A.(Civil)/3009/2025 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus KABOM PERTIN NEW INDIA ASSURANCE CO LTD Versus KABOM PERTIN NEW INDIA ASSURANCE CO LTD Versus KABOM PERTIN	MR. R K BHATRA MR. A SAIKIA MS P HUJURI A BIYANI L A MAGAR MR SUNIL KUMAR CHAKMA MR SUNIL KUMAR CHAKMA	

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN
2)	MR. A K DAS
3)	MR J DAS
4)	MR A K DAS
5)	MR T C DAS
6)	MR. P SARMA
7)	S. K. GUPTA
8)	MR. R BHAGAWATI
9)	MS. N M DEKA

11-03-2025	To	30-04-2025
18-03-2025	To	01-05-2025
01-04-2025	To	02-05-2025
08-04-2025	To	08-05-2025
10-04-2025	To	01-05-2025
07-04-2025	To	04-05-2025
11-04-2025	To	04-05-2025
20-04-2025	To	04-05-2025
05-04-2025	To	19-12-2025

10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
13)	R C SANCHATI	21-04-2025	To	05-05-2025
14)	MR. A H ALAMGIR	21-04-2025	To	02-05-2025
15)	MR. A R TALUKDAR	21-04-2025	To	06-05-2025
16)	MR J CHOPRA	30-04-2025	To	04-05-2025
17)	MR. V K CHOPRA	30-04-2025	To	04-05-2025
18)	MR. A K JAIN	22-04-2025	To	30-04-2025
19)	MR. L C DEY	24-04-2025	To	15-05-2025
20)	MS. S G BARUAH	23-04-2025	To	02-05-2025
21)	MR. P A AHMED	22-04-2025	To	03-05-2025
22)	MR A K MAHESWARI	24-04-2025	To	02-05-2025
23)	MS. R VERMA	28-04-2025	To	07-05-2025
24)	MR J P CHAUHAN	28-04-2025	To	07-05-2025
25)	MR. S CHETIA	28-04-2025	To	01-05-2025
26)	MD. B HUSSAIN	28-04-2025	To	02-05-2025
27)	MR A H TOUFIQ	28-04-2025	To	02-05-2025
28)	J SHARMA	25-04-2025	To	03-05-2025
29)	MR. S N KRISHNATRAYA	28-04-2025	To	01-05-2025
30)	MR. P K DAS	29-04-2025	To	05-05-2025
31)	MR. A BISWAS	30-04-2025	To	02-05-2025
32)	MR. M R SODIAL	29-04-2025	To	04-05-2025
33)	MS. R S SADIAL	29-04-2025	To	04-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/7324/2013 BY SLIP, WITH LCR	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
2 WP(C)/27/2015 BY SLIP	DIPEN HAZARIKA Versus STATE BANK OF INDIA and 8 ORS	MR. P K BORAH MR.A J RAJKHOWA MR.S BORTHAKUR MR.U S BORA	MR.L TALUKDAR(R-1) MS.M DASR-1 MR.B DAS(R-1) MS.N DAS(R-1)
<u>ADMISSION</u>			
3 WP(C)/695/2017 FIXED	KABITA CHOUDHURY Versus THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
4 WP(C)/7/2018 FIXED	RAMCHANDRA KONCH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P N GOSWAMI MS. M D BORAH MR. I KALITA MR. R R Gogoi	GA, ASSAM
5 WP(C)/2106/2018 FIXED	AMAR CHAND MAHESWARI Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM
WITH 6 WP(C)/1469/2018	RAM AVTAR MANIHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM
WITH 7 WP(C)/2107/2018	RAM AVTAR MANIHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	GA, ASSAM

8	WITH WP(C)/4419/2018	RAM AVTAR MANIHAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	GA, ASSAM
9	WP(C)/2569/2018 FIXED	MANJU BIBI Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM MR. N HASAN (R6) MR. S BORTHAKUR (R6 & 7) MS. S KAKATI (R6 & 7) MR. C CHAKRAVARTY (R7)
10	WP(C)/3646/2018	SANJU BARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR D HAZARIKA MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	GA, ASSAM
11	WP(C)/3655/2018 FIXED	CHARU TECHNOLOGY (PVT.) LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MS M HAZARIKA MS KEWI	SC, P H E SC, A S H B
12	WP(C)/3681/2018	MONORANJAN DEV NARAYAN BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, P H E
13	WP(C)/4034/2021	THE HATIDHURA BAZAR COMMITTEE AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR S N SARMA SENIOR ADVOCATE MR. R ISLAM	SC, PNRD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
14	WP(C)/6909/2021 WITH OFFICENOTE	SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR (SC, PWD- ROADS) SC, REVENUE
15	WITH WP(C)/458/2022	BHAIRAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
16	WP(C)/6360/2023 FIXED, BY SLIP	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MD A ISLAM MS S.S.BORA	GA, ASSAM MR K BHUYAN (r-5) MR. M U E BHUYAN (r-5) MR M HAZARIKA (r-5) SC, REVENUE
17	WP(C)/3046/2024	BINITA DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI	GA, ASSAM MR. P J SAIKIA, SR. ADV (R-4) MR. P BORDOLOI (R-4) MR D BHUYAN (R-4)
18	WP(C)/5720/2024 FIXED	MALEKA KHATUN @ KATEKA KHATUN AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	GA, ASSAM SC, REVENUE
ORDERS				
19	WP(C)/1879/2017 WITH LCR AND OFFICE NOTE	LADDU NAMASUTRA DAS and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S NATH MR.R DHAR	GA, ASSAM MR.M U MONDAL(R-4) MSN NASRINR-4 MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/2957/2021	M/S VINAYAK LOGISTICS AND ANR Versus THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
21	WP(C)/5666/2022	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
2)	MR. A K DAS	18-03-2025	To	01-05-2025
3)	MR J DAS	01-04-2025	To	02-05-2025
4)	MR A K DAS	08-04-2025	To	08-05-2025
5)	MR T C DAS	10-04-2025	To	01-05-2025
6)	MR. P SARMA	07-04-2025	To	04-05-2025
7)	S. K. GUPTA	11-04-2025	To	04-05-2025
8)	MR. R BHAGAWATI	20-04-2025	To	04-05-2025
9)	MS. N M DEKA	05-04-2025	To	19-12-2025
10)	MR D K DAS	21-04-2025	To	02-05-2025
11)	MR. O P BHATI	11-04-2025	To	03-05-2025
12)	MR B PATHAK	21-04-2025	To	01-05-2025
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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 30th April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CIVIL BENCH-III, RFA, RSA AND BAIL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1332/2025	SULTAN SEKH @ SULTAN SHEIKH Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
2 Bail Appln./1334/2025	ANWAR HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY MS G TALUKDAR	PP, ASSAM
3 Bail Appln./1335/2025	MD RAFIQU L ISLAM @ ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
4 Bail Appln./1336/2025	ARIFUL ISLAM Versus THE STAT OF ASSAM AND ANR	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
MOTION			
5 AB/931/2025 B/O	MOFAZZEL BHUYAN @ MOFAZZAL BHUYAN ALIAS MAFAJEL BHUYAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED R KHA	PP, ASSAM
6 AB/975/2025 B/O	FOYAZ UDDIN BORBHUYAN @ FOYAZ UDDIN AHMED BORBHUYAN Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
7 AB/980/2025	BIKUL BORAH Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	PP, ASSAM
8 AB/981/2025	RIAJUL ISLAM @ RIYAZUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR B M DEKA M ARIF	PP, ASSAM
ADMISSION			
9 RFA/24/2025	IMDAD ALI Versus DEBESWAR AGAMACHARYYA	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA MS. J SARMA	

BAIL HEARING (BA)

10	Bail Appln./1919/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
11	Bail Appln./121/2025 WITH CASE RECORD(SCANNED COPY)	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. R ALI U U KHAN	MR S PAUL (R-2) PP, ASSAM
12	Bail Appln./382/2025 FIXED	PAPU DAS Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL	PP, ASSAM
13	Bail Appln./578/2025 WITH CASE RECORD(SCANNED COPY)	MD NAZIM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY K MAINUDDIN	PP, ASSAM
14	Bail Appln./635/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MR BIKASH HARI JAMATI @ BIKASH HARI JAMATIA Versus THE STATE OF ASSAM	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	PP, ASSAM
15	Bail Appln./890/2025	PRABHAT BARMAN Versus THE STATE OF ASSAM	MS. B DEVI	PP, ASSAM
16	Bail Appln./1014/2025 FIXED	MONURANJAN DOLEY Versus THE STATE OF ASSAM	MR A R BHUYAN MR S ABDULLAH M ALI	PP, ASSAM SC, FOREST
17	Bail Appln./1104/2025 FIXED	KABIL HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
18	Bail Appln./1167/2025 WITH CASE RECORD(SCANNED COPY), FIXED	DULAL HIRA Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
19	AB/505/2025	MD JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM
20	AB/858/2025	PRANJAL MAHILI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ORDERS				
21	RFA/43/2017 WITH LCR	ASOMIYA PRATIDIN and 2 ORS Versus SRI HIRALAL DAS and 3 ORS	MR.U B SARMA MR.J DEKA MR.G MISHRA	MR.N ZAMAN(R-2) MR.A GANGULY(R-2) MR. U DUTTA MR.A BORAR-2 MS.K JAIN(R-1) MR. B. KUMAR (r-1) MR.P UPADHYAY(R-1)
22	RFA/64/2024	TIKENDRAJIT DAS Versus PANCHI DUTTA	MR I S MAZUMDAR MR N ALI	
23	RFA/73/2024 WITH LCR	SOUENDRA NATH SARMAH Versus GAUTAM CHOUDHARY	MR H K SARMA	MR. A SATTAR MR G CHOUDHURY
	WITH I.A.(Civil)/3914/2024 in RFA/73/2024	SOUENDRA NATH SARMAH Versus GAUTAM CHOUDHARY	MR H K SARMA	
24	RFA/75/2024 WITH LCR	HIRAK DAS @ HIRU Versus ABDUL KALAM AZAD LASKAR AND 13 ORS	MR S CHOUDHURY MS J KUMARI	
25	RFA/5/2025 WITH LCR	The State Of Assam And 3 Ors Versus Pradip Kumar Das	MR. A BISWAS MS M DAS MR. P SAIKIA MR P K BASU	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA

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LEAVE NOTE OF ADVOCATES FOR 30/04/2025

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1)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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BEFORE:

HONOURABLE MRS. JUSTICE YARENJUNGLA LONGKUMER

COURT NO: 25

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.Pet./800/2021 WITH LCR 1 FILE(SCANNED COPY)	HUSSAIN MD. RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR. SURAJIT DAS (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
2 Crl.Pet./817/2023 WITH LCR 3 FILES(SCANNED COPY)	ABDUL ALIM Versus THE STATE OF ASSAM AND 2 ORS	MR. A R TALUKDAR	MR. N H MAZARBHUIYAN (R-2,3) MS. L WAJEEDA (R-2,3) MR. M H SAIKIA (R-2,3) MR. R I BHUYAN (R-2,3) PP, ASSAM
3 Crl.Rev.P./250/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	OSMAN GONI @ OSMAN ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
4 Crl.Pet./431/2024	RABENDRA DAS Versus UDAY CHANDRA MAZUMDAR AND ANR	MR. U J SAIKIA MS M DAS	MR. J DEKA (R-1) PP, ASSAM
5 Crl.Pet./674/2024 WITH LCR 3 FILES(SCANNED COPY)	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEVELOPMENT CORPORATION LTD AND 4 ORS Versus MANISH DHANDH AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA MS N BURAGOHAIN	MR. S C KEYAL (R-1) MR. S C KEYAL (R-1) M DEKA(R-2) MS. NITUMA KAKATI(R-2) KAUSHIK JAIN (R-2)
6 Crl.Pet./762/2024 WITH LCR 1 FILE(SCANNED COPY)	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
7 Crl.Pet./1352/2024 WITH LCR 1 FILE(SCANNED COPY)	PRASUN BANIK Versus THE STATE OF ASSAM AND ANR	MR. N BARUAH MR. R J DAS	MR. B D CHOWDHURY (R-2) SABNAM AHMED (R-2) PP, ASSAM
ORDERS			
8 Tr.P.(Crl.)/28/2024	JESMINA PARBIN Versus ABDUS SATTAR	MRS A SAIKIA MS. U SAUD	
9 I.A.(Crl.)/1072/2024 CRL.PET. 242/2024(D/O), WITH LCR 3 FILES(SCANNED COPY) in Crl.Rev.P./242/2024	NUHU DAIMARI Versus THE STATE OF ASSAM,	RAJU DEURI MR. S K DEORI	PP, ASSAM

10 [Crl.A./40/2025](#)
WITH LCR 4 FILES, OFFICE NOTE

POSA ALI @ ISMAIL ALI
Versus
THE STATE OF ASSAM

PP, ASSAM

WITH
[I.A.\(Crl.\)/101/2025](#)
in Crl.A./40/2025

POSA ALI @ ISMAIL ALI
Versus
THE STATE OF ASSAM

PP, ASSAM

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